

**COMMITTEE
ON
GOVERNMENT ASSURANCES
(2023-2024)**

(SEVENTEENTH LOK SABHA)

NINETY-SIXTH REPORT

**REQUESTS FOR DROPPING OF
ASSURANCES
(ACCEDED TO)**

Presented to Lok Sabha on.....19/12/2023



**LOK SABHA SECRETARIAT
NEW DELHI**

December, 2023/ Agrahayana, 1945 (Saka)

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**COMPOSITION OF THE COMMITTEE
ON GOVERNMENT ASSURANCES*
(2023 - 2024)**

SHRI RAJENDRA AGRAWAL - Chairperson

MEMBERS

2. Shri Nihal Chand Chauhan
3. Shri Gaurav Gogoi
4. Shri Kishan Kapoor
5. Shri Ramesh Chander Kaushik
6. Shri Kaushlendra Kumar
7. Shri Khagen Murmu
8. Shri Ashok Mahadeorao Nete
9. Shri Santosh Pandey
10. Shri M.K. Raghavan
11. Prof. Sougata Ray
12. Shri Chandra Sekhar Sahu
13. Shri Indra Hang Subba
14. Smt. Supriya Sadanand Sule
15. Vacant

SECRETARIAT

- | | | |
|------------------------------|---|------------------|
| 1. Shri J.M. Baisakh | - | Joint Secretary |
| 2. Dr. Sagarika Dash | - | Director |
| 3. Shri M.C. Gupta | - | Deputy Secretary |
| 4. Shri Sanjeev Kumar Gulati | - | Under Secretary |

* The Committee has been constituted w.e.f. 09 October, 2023 vide Para No. 7533 of Lok Sabha Bulletin Part-II dated 11 October, 2023.

INTRODUCTION

I, the Chairperson of the Committee on Government Assurances (2023-2024), having been authorized by the Committee to submit the Report on their behalf, present this Ninety-Sixth Report (17th Lok Sabha) of the Committee on Government Assurances.

2. The Committee on Government Assurances (2023-2024) at their sitting held on 17 November, 2023 *inter-alia* considered Memorandum Nos. 2 to 16 containing requests received from various Ministries/Departments for dropping of 20 pending Assurances and decided to drop 11 Assurances.

3. At their sitting held on 14 December, 2023 the Committee on Government Assurances (2023-2024) considered and adopted this Report.

4. The Minutes of the aforesaid sittings of the Committee form part of the Report.

NEW DELHI;

14 December, 2023

23 Agrahayana, 1945 (Saka)

**RAJENDRA AGRAWAL,
CHAIRPERSON,
COMMITTEE ON GOVERNMENT ASSURANCES**

REPORT

While replying to Questions in the House or during discussions on Bills, Resolutions, Motions, etc., Ministers sometimes give Assurances, undertakings or promises either to consider a matter, take action or furnish information to the House at some later date. Such Assurances are required to be implemented by the Ministry concerned within a period of three months. In case, the Ministry finds it difficult to implement the Assurance on one ground or the other, it is required to request the Committee on Government Assurances to drop the Assurance and such request is considered by the Committee on merits and decision taken to drop an Assurance or otherwise.

2. The Committee on Government Assurances (2023-2024) at their sitting held on 17 November, 2023 considered Fifteen Memoranda (Appendix-I) containing requests received from various Ministries/Departments for dropping of 20 pending Assurances.

3. After having considered the grounds cited by the Ministries/Departments, the Committee are convinced and decided to drop the following 11 Assurances :-

S. No.	SQ/USQ No. & Date	Ministry	Subject
1.	(i) SQ No. 83 dated 08.02.2022 (ii) SQ No. 99 dated 08.02.2022 (iii) USQ No. 3038 dated 22.03.2022	Cooperation	(i) Multi-State Cooperative Societies (ii) Multi-Purpose Cooperative Societies (iii) Winding Up of Multi State Cooperatives (Appendix – II)
2.	USQ No. 1218 dated 14.12.2022	Electronics and Information Technology	Protection of Personal Data (Appendix – III)
3.	USQ No. 3864 dated 21.12.2021	Social Justice and Empowerment (Department of Social Justice and Empowerment)	SC/ST Scholarships (Appendix – IV)
4.	USQ No. 1938 dated 19.12.2022	Finance (Department of Economic Affairs)	Crypto Currency and Virtual Digital Assets (Appendix – V)

S. No.	SQ/USQ No. & Date	Ministry	Subject
5.	SQ No. 123 dated 10.02.2023 (Supplementary by Shri Tapir Gao, M.P.)	AYUSH	Setting Up of AYUSH Centres – Hospitals (Appendix – VI)
6.	USQ No. 1887 dated 09.12.2021	Housing and Urban Affairs	Scheme for Town Development (Appendix – VII)
7.	(i) USQ No. 1583 dated 19.12.2018 (ii) USQ No. 1641 dated 13.02.2019	Railways	(i) Konkan Railway Corporation Limited (ii) Expansion Plan for Konkan Railways (Appendix – VIII)
8.	USQ No. 78 dated 07.12.2022	Atomic Energy	Mining of Mineral Sand (Appendix – IX)

4. The details of the Assurances arising out of the replies and the reason(s) advanced by the Ministries/Departments for dropping of the above mentioned 11 Assurances are given in Appendices -II to IX.

5. The Minutes of the sitting of the Committee dated 17 November, 2023, whereunder the requests for dropping of the Assurances were considered, are given in Appendix-X.

NEW DELHI;

14 December, 2023

23 Agrahayana, 1945 (Saka)

**RAJENDRA AGRAWAL,
CHAIRPERSON,
COMMITTEE ON GOVERNMENT ASSURANCES**

COMMITTEE ON GOVERNMENT ASSURANCES (2023-2024)

Statement showing summary of requests received from various Ministries/Departments regarding dropping of Assurances and considered by the Committee on 17 November, 2023

Sl. No.	Memo No.	Question/ Discussion References	Ministry	Department	Brief Subject
1	2	(i) SQ No. 83 dated 08.02.2022 (ii) SQ No. 99 dated 08.02.2022 (iii) USQ No. 3038 dated 22.03.2022	Cooperation		(i) Multi-State Cooperative Societies (ii) Multi-Purpose Cooperative Societies (iii) Winding Up of Multi State Cooperatives
2	3	USQ No. 1548 dated 26.07.2022	Agriculture and Farmers Welfare	Department of Agriculture and Farmers Welfare	New Schemes in PPP Mode
3	4	USQ No. 1218 dated 14.12.2022	Electronics and Information Technology		Protection of Personal Data
4	5	USQ No. 3864 dated 21.12.2021	Social Justice and Empowerment	Department of Social Justice and Empowerment	SC/ST Scholarships
5	6	USQ No. 1606 dated 10.02.2022	Housing and Urban Affairs		DDA Master Plan for Delhi
6	7	USQ No. 1938 dated 19.12.2022	Finance	Department of Economic Affairs	Crypto Currency and Virtual Digital Assets
7	8	SQ No. 123 dated 10.02.2023 (Supplementary by Shri Tapir Gao, M.P.)	AYUSH		Setting Up of AYUSH Centres - Hospitals
8	9	USQ No. 2222 dated 29.07.2022	Law and Justice	Legislative Department	Single Voter List
9	10	(i) USQ No. 2936 dated 10.07.2019	Commerce and Industry	Department for Promotion of Industry and Internal Trade	(i) National Welfare Board (NWB) for Traders

Sl. No.	Memo No.	Question/ Discussion References	Ministry	Department	Brief Subject
		(ii) USQ No. 5128 dated 24.07.2019 (iii) USQ No. 3818 dated 11.12.2019			(ii) Online E-Commerce (iii) National Retail Policy
10	11	USQ No. 287 dated 08.12.2022	Road Transport and Highways		Upgradation of SH into NH
11	12	USQ No. 1887 dated 09.12.2021	Housing and Urban Affairs		Scheme for Town Development
12	13	USQ No. 1515 dated 15.12.2022	Road Transport and Highways		Conversion of SHs into NHs
13	14	(i) USQ No. 1583 dated 19.12.2018 (ii) USQ No. 1641 dated 13.02.2019	Railways		(i) Konkan Railway Corporation Limited (ii) Expansion Plan for Konkan Railways
14	15	SQ No. 22 dated 08.12.2022 (Supplementary by Smt. Mahua Moitra, M.P.)	Civil Aviation		Suggestions to Improve Air Travel
15	16	USQ No. 78 dated 07.12.2022		Atomic Energy	Mining of Mineral Sand

**LOK SABHA SECRETARIAT
COMMITTEE ON GOVERNMENT ASSURANCES**

MEMORANDUM No. 2

Subject: Request for dropping of Assurances given in replies to:-

- (i) Starred Question No. 83 dated 08 February, 2022 regarding "Multi State Cooperative Societies." (Annexure-I).
- (ii) Starred Question No. 99 dated 08 February, 2022 regarding "Multi Purpose Cooperative Societies." (Annexure-II).
- (iii) Unstarred Question No. 3038 dated 22 March, 2022 regarding "Winding up of Multi State Cooperative Societies." (Annexure-III).

The above mentioned Questions were asked by (S/Shri Vijay Baghel, Arjun Sao, Hanuman Beniwal and K. Muraleedharan, M.P) to the Minister of Cooperation. The contents of the Questions along with the replies of the Minister are given in Annexures (I to III).

2. The replies to the Questions were treated as Assurances and required to be implemented by the Ministry of Cooperation within three months from the date of the replies but the Assurances are yet to be implemented.

3. The Ministry of Cooperation *vide* O.M. No. H-11013/6(1)/2022-L&M (FTS-116402) dated 12th September, 2022 has inter-alia stated as under:-

"The winding up of Societies registered under Multi-State Cooperative Societies Act (MSCS), 2002 is a complex process as many court/police cases are pending over the years due to fraud committed by the Office, Bearers of the Societies. In many cases the properties of Societies have been attached by various Investigation Agencies. These Agencies work under the provisions of various Acts and until the actions of these Agencies are not completed and the assets of the societies are transferred back to the name of the Liquidator, the Liquidator is unable to take further action. Therefore, no time period can be fixed for winding up of Society."

4. In view of the above, the Ministry, with the approval of the Hon'ble Minister of Cooperation has requested to drop the above Assurance.

The Committee may consider.

DATED :- 09/11/2023

NEW DELHI:

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

LOK SABHA
STARRED QUESTION NO. 83
TO BE ANSWERED ON THE 8TH FEBRUARY, 2022

MULTI-STATE COOPERATIVE SOCIETIES

*83. SHRI VIJAY BAGHEL:

SHRI ARUN SAO:

Will the Minister of COOPERATION सहकारिता मंत्री be pleased to state:

- (a) the number of Multi-State Co-operative Societies registered in the country;
- (b) the number of the co-operative societies, out of the above, which are functional and the details thereof, State-wise;
- (c) the Co-operative Societies which have been provided grants for their development during the last five years and the current year alongwith the amount of funds provided in this regard, year-wise, society-wise and State-wise including the State of Chhattisgarh; and
- (d) the sectors in which the Government proposes to promote the co-operatives in future?

ANSWER

MINISTER OF COOPERATION

सहकारिता मंत्री (SHRI AMIT SHAH)

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA
STARRED QUESTION NO. 83 DUE FOR REPLY ON 8TH FEBRUARY, 2022**

- (a) & (b) 1481 Multi-State Co-operative Societies have been registered in the country out of which 77 Multi State Co-operative societies are non functional as winding up proceedings are underway. State-wise details of Multi State Co-operative Societies is at Annexure-A.
- (c) Societies / Projects assisted through State Government by National Cooperative Development Corporation (NCDC) including the State of Chhattisgarh during the last five years and the current year is at Annexure-B.
- (d) The country has a rich cooperative heritage and a robust cooperative sector which has already been greatly contributing to the national economy as well as boosting the productivity in various sectors. However, to give new dimensions and further strengthen the co-operative movement in various sectors in the country through policy and other interventions, Government has created the new Ministry of Cooperation to provide a separate administrative, legal and policy framework for strengthening the cooperative movement.

State-wise detail of the Multi State Co-operative Societies

SNO	State Name	Societies
1	ANDHRA PRADESH	21
2	ARUNACHAL PRADESH	1
3	ASSAM	6
4	BIHAR	19
5	CHANDIGARH	1
6	CHHATTISGARH	8
7	DADRA AND NAGAR HAVELI	1
8	GOA	1
9	GUJARAT	42
10	HARYANA	17
11	HIMACHAL PRADESH	1
12	JAMMU AND KASHMIR	1
13	JHARKHAND	8
14	KARNATAKA	29
15	KERALA	21
16	MADHYA PRADESH	29
17	MAHARASHTRA	643
18	MANIPUR	1
19	NAGALAND	1
20	NEW DELHI	158
21	ODISHA	19
22	PONDICHERRY	5
23	PUNJAB	23
24	RAJASTHAN	72
25	SIKKIM	1
26	TAMIL NADU	122
27	TELANGANA	7
28	UTTAR PRADESH	150
29	UTTARAKHAND	4
30	WEST BENGAL	69
	Total	1481

Out of the above, 77 Multi State Cooperative Societies are non functional as winding up proceedings are underway.

Annexure B

Societies / Projects assisted through State Government by National
Cooperative Development Corporation (NCDC) : 2016-17

(Rs in lakh)

Sl. No.	Society/ Project (assisted through State Government)	STATE	Grants disbursed during 2016-17
1	ANDHRA PRADESH SHEEP & GOAT DEVELOPMENT COOPERATIVE FEDERATION	ANDHRA PRADESH	57.443
2	Andhra Pradesh State Cooperative Marketing Federation Ltd.	ANDHRA PRADESH	546.000
3	Andhra Pradesh State Handloom Weavers Cooperative	ANDHRA PRADESH	500.000
4	Ballipadu Primary Agricultural Coop. Credit Society Ltd., Ballipadu	ANDHRA PRADESH	3.200
5	Srinivasapuram Primary Agricultural Coop. Credit Society Ltd., Srinivasapuram Post	ANDHRA PRADESH	0.486
6	Taduvai Primary Agricultural Coop. Credit Society Ltd., Taduvai	ANDHRA PRADESH	0.188
7	The Chodavaram Coop. Sugars Ltd.	ANDHRA PRADESH	0.114
8	The Chodavaram Coop. Sugars Ltd.	ANDHRA PRADESH	0.306
9	The Duva Primary Agricultural Cooperative Credit Society Ltd.	ANDHRA PRADESH	6.000
10	The Krishna District Cooperative Marketing Society Ltd.	ANDHRA PRADESH	54.000
11	The Paluru Primary Agricultural Coop. Credit Society Ltd.	ANDHRA PRADESH	4.200
12	The Srungavruksham Large Sized Cooperative Credit Society Ltd.	ANDHRA PRADESH	0.558
13	Velpuru Primary Agricultural Cooperative Credit Society Ltd.	ANDHRA PRADESH	4.000
14	Implementation of Integrated Cooperative Development Project in Arunachal Pradesh entire state through State Government	ARUNACHAL PRADESH	361.990
15	The Assam Cooperative Apex Bank Limited	ASSAM	3.987
16	Ambpali Handloom and Handicraft Multi State Coop. Society Ltd.,	BIHAR	5.000
17	Bihar State Coop. Milk Producers' Federation Ltd.,	BIHAR	46.110
18	Bihar State Coop. Milk Producers' Federation Ltd.,	BIHAR	46.130
19	Bihar State Coop. Milk Producers' Federation Ltd.,	BIHAR	46.948

20	Bihar State Coop. Milk Producers' Federation Ltd.,	BIHAR	58.250
21	Bihar State Coop. Milk Producers' Federation Ltd.,	BIHAR	80.001
22	Bihar State Coop. Milk Producers' Federation Ltd.,	BIHAR	51.093
23	Bihar State Coop. Milk Producers' Federation Ltd.,	BIHAR	18.989
24	Implementation of Integrated Cooperative Development Project in AURANGABAD Distt. Through State Government	BIHAR	22.183
25	Implementation of Integrated Cooperative Development Project in DARBHANGA DISTT. Through State Government	BIHAR	3.202
26	Implementation of Integrated Cooperative Development Project in Motihari District through State Government	BIHAR	455.358
27	Implementation of Integrated Cooperative Development Project in PURNEA District through State Government	BIHAR	4.058
28	Implementation of Integrated Cooperative Development Project in WEST CHAMPARAN District through State Government	BIHAR	10.326
29	Implementation of Integrated Cooperative Development Project ICDP Begusarai Distt	BIHAR	1.775
30	The Motihari Central Cooperative Bank Ltd.	BIHAR	3.369
31	Valshal Patliputra Dugdh Utpadak Sahakari Sangh Ltd.	BIHAR	41.870
32	Aadwasi Sah. Vipnan avm Prakriya Sanstha My.	CHATTISGARH	3.535
33	Advasi Sahakari Vipnan & Prakriya Sanstha Maryadit	CHATTISGARH	0.450
34	Advasi Sahakari Vipnan & Prakriya Sanstha Maryadit	CHATTISGARH	5.300
35	Goa Bagayatdar SKVS Ltd., Ponda, Goa	GOA	4.120
36	Ahmedabad District Coop. Milk Producers' Union Ltd., (Uttam Dairy), Ahmedabad	GUJARAT	11.040
37	Banaskantha Distt. Cooperative Milk Producers Union Ltd.	GUJARAT	147.138
38	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	1.661
39	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	8.292
40	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	8.258

41	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	3.777
42	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	2.893
43	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	2.567
44	Gandhinagar Distt. Coop. Milk Producers' Union Ltd., Gandhinagar	GUJARAT	5.853
45	Kaira District Cooperative Milk Producers Union Ltd.	GUJARAT	51.743
46	Kaira District Cooperative Milk Producers Union Ltd.	GUJARAT	85.044
47	Kaira District Cooperative Milk Producers Union Ltd.	GUJARAT	0.827
48	Kaira District Cooperative Milk Producers Union Ltd.	GUJARAT	48.771
49	Kaira District Cooperative Milk Producers Union Ltd.	GUJARAT	9.442
50	Kutch District Cooperative Milk Producers Union Ltd.	GUJARAT	2.609
51	Kutch District Cooperative Milk Producers Union Ltd.	GUJARAT	1.481
52	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	42.070
53	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	5.850
54	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	106.442
55	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	20.220
56	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	138.563
57	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	6.500
58	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	52.923
59	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	18.601
60	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	1.510
61	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	8.039
62	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	275.184

63	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	2.430
64	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	200.3
65	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	38.330
66	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	54.161
67	Haryana State Cooperative Supply & Marketing Federation Limited	HARYANA	523.803
68	Implementation of Integrated Cooperative Development Project ICDP Sirsa Distt. through State Government	HARYANA	47.579
69	Implementation of Integrated Cooperative Development Project in Ambala Distt. Through State Government	HARYANA	31.194
70	Implementation of Integrated Cooperative Development Project in Bhiwani District through State Government	HARYANA	28.972
71	Implementation of Integrated Cooperative Development Project in Fatehabad Distt. Through State Government	HARYANA	21.324
72	Implementation of Integrated Cooperative Development Project in Hissar District through State Government	HARYANA	27.904
73	Implementation of Integrated Cooperative Development Project in JHAJJAR District through State Government	HARYANA	28.624
74	Implementation of Integrated Cooperative Development Project in Jind District through State Government	HARYANA	16.594
75	Implementation of Integrated Cooperative Development Project in Mohindergarh District through State Government	HARYANA	31.359
76	Implementation of Integrated Cooperative Development Project in Panchquila Distt. Through State Government	HARYANA	16.819
77	Implementation of Integrated Cooperative Development Project in Rohtak District through State Government	HARYANA	32.125
78	Bhutti Weavers Cooperative Society Limited (BHUTTICO)	HIMACHAL PRADESH	4.800
79	Bhutti Weavers Cooperative Society Limited (BHUTTICO)	HIMACHAL PRADESH	1.000
80	Dabla Gram Seva Cooperative Society Ltd., Kothi	HIMACHAL PRADESH	2.591
81	Dabla Gram Seva Cooperative Society Ltd., Kothi	HIMACHAL PRADESH	2.935

82	H.P.State Coop.Mktg.& Consumers Fedn.Ltd.	HIMACHAL PRADESH	22.299
83	Harsar Large Sized Cooperative Agriculture Service Society Ltd.	HIMACHAL PRADESH	1.352
84	Implementation of Integrated Cooperative Development Project in Kangra District through State Government	HIMACHAL PRADESH	386.229
85	Implementation of Integrated Cooperative Development Project in Kullu District through State Government	HIMACHAL PRADESH	253.335
86	Implementation of Integrated Cooperative Development Project in MANDI District through State Government	HIMACHAL PRADESH	2.320
87	Implementation of Integrated Cooperative Development Project in Shimla District through State Government	HIMACHAL PRADESH	247.053
88	Jogindra Central Cooperative Bank Ltd.	HIMACHAL PRADESH	2.320
89	Kangra Central Cooperative Bank Limited	HIMACHAL PRADESH	26.695
90	Mountain Farming Public Welfare & Development Coop. Society Ltd.	HIMACHAL PRADESH	1.280
91	Talyana Gram Seva Cooperative Society Ltd., Talyana	HIMACHAL PRADESH	0.852
92	Talyana Gram Seva Cooperative Society Ltd., Talyana	HIMACHAL PRADESH	0.603
93	The Bahanwin Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	0.503
94	The Barota Agricultural Service Cooperative Society Ltd.,	HIMACHAL PRADESH	0.085
95	The Barota Agricultural Service Cooperative Society Ltd.,	HIMACHAL PRADESH	0.769
96	The Barota Harijan Agricultural Gram Service Cooperative Society Ltd.	HIMACHAL PRADESH	4.400
97	The Barota Harijan Agricultural Gram Service Cooperative Society Ltd.,	HIMACHAL PRADESH	3.000
98	The Bhukkar Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	1.200
99	The Dadhol Agriculture Service Cooperative Society Ltd. Padyalag	HIMACHAL PRADESH	0.267
100	The Dadhol Agriculture Service Cooperative Society Ltd. Padyalag	HIMACHAL PRADESH	10.000
101	The Dehlan Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	1.349
102	The Himachal Pradesh State Cooperative Bank Ltd.	HIMACHAL PRADESH	70.382

103	The Jyoti Agriculture Service Cooperative Society Ltd.,	HIMACHAL PRADESH	0.568
104	The Kakkar Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	1.52
105	The Kakrot Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	0.268
106	The Krishna Agriculture Service Cooperative Society Ltd.,	HIMACHAL PRADESH	1.208
107	The Ravi Agriculture Service Coop. Society Limited	HIMACHAL PRADESH	4.800
108	The Ravi Agriculture Service Coop. Society Limited	HIMACHAL PRADESH	3.191
109	The Seo Gram Sewa Cooperative Society Ltd.,	HIMACHAL PRADESH	1.000
110	Implementation of Integrated Cooperative Development Project in BOKARO District through State Government	JHARKHAND	104.566
111	Jharkhand Mahila Swawalambi Poultry Saharkari	JHARKHAND	10.393
112	Agricultural Produce Cooperative Marketing Society Ltd., Kushalnagar	KARNATAKA	2.988
113	AMARGOL PRATHAMIKA KRUSHI PATTINA SAHAKARI SANGH NIYAMIT	KARNATAKA	5.000
114	Bengaluru Urban, Bengaluru Rural & Ramanagara Distt. Coop. Milk Producers' Socy. Union Ltd.,	KARNATAKA	64.328
115	Hoskote Town Sericulturist's-Cum-Farmer's Service Cooperative Socy. Ltd.	KARNATAKA	2.310
116	Karnataka State Cooperative Marketing Federation Ltd.	KARNATAKA	301.228
117	Kolar Chikkaballapura Distt. Coop. Milk Producers Socy. Union Ltd.	KARNATAKA	16.010
118	Mysore-Chamarajanagar District Cooperative Milk Producers Societies Union Ltd.,	KARNATAKA	156.080
119	Mysore-Chamarajanagar District Cooperative Milk Producers Societies Union Ltd.,	KARNATAKA	18.220
120	Narasimharajapura Taluk Agricultural Produce Coop. Mktg. Society Ltd.	KARNATAKA	1.422
121	Prathamika Krushi Pattina Sahakara Sangha Niyamitha, Begar	KARNATAKA	1.203
122	Prathamika Krushi Pattina Sahakara Sangha Niyamitha, Kothali Kuppanawadi	KARNATAKA	2.030
123	Prathamika Krushi Pattina Sahakara Sangha Niyamitha, Lingadahalli	KARNATAKA	0.875
124	Prathamika Krushi Pattina Sahakara Sangha Niyamitha, Mamedapur	KARNATAKA	2.478

125	Prathamika Krushi Pattina Sahakara Sangha Niyamitha, Srimangala	KARNATAKA	3.456
126	Raitara Agricultural Produce Marketing Coop. Society Ltd., Mandya	KARNATAKA	3.125
127	Sadalga (Western Div) Prathamika Krushi Pattina Sahakara Sangha Niyamitha	KARNATAKA	2.669
128	Shivamogga, Dvavanagere & Chitradurga Distt. Coop. Milk Producers Societies Union Ltd.	KARNATAKA	17.606
129	The Mandya Distt. Coop. Milk Producer's Societies Union Ltd.	KARNATAKA	48.480
130	Tumkur Coop. Milk Producer's Societies Union Ltd.	KARNATAKA	14.978
131	Adimall SCB No.3045	KERALA	1.250
132	Ambalapad SCB	KERALA	1.138
133	Amballoor Janatha SCB Ltd. No.19	KERALA	1.225
134	Angadippuram SCB No.P-581	KERALA	3.360
135	Aranmula SCB Ltd. No.A-703	KERALA	0.437
136	Chirakkadavu SCB No.2057	KERALA	0.656
137	Implementation of Integrated Cooperative Development Project in Palakkad District through State Government	KERALA	35.640
138	Implementation of Integrated Cooperative Development Project in Idukki District through State Government	KERALA	29.146
139	Kadapra SCB No.186	KERALA	0.591
140	Kanamala SCB Ltd.K-268	KERALA	0.569
141	Kazhani SCB Ltd. No.F-1218	KERALA	0.788
142	Kerala State Coop Fedn for Fisheries Dev Ltd.	KERALA	159.535
143	Kodiyathoor SCB No.D-2417	KERALA	1.094
144	Lemongrass Oil & General Mktg. CS Ltd., No 3200	KERALA	1.719
145	Malanad Rubber & Other Agrl.Mktg.& Proc.Coop.Society	KERALA	0.750

146	Moonnumuri Meghala Vanitha CS Ltd. No.R-1118	KERALA	0.467
147	Mulakuzha SCB No.1224	KERALA	0.511
148	Paddy-Nekraje Village Vanitha SCB No.S-302	KERALA	0.583
149	Perumatty SCB Ltd. No.757	KERALA	0.656
150	Perumkadavila Rural Dev. Coop. Soc. NoT-1506	KERALA	0.809
151	Pidavoor SCB Ltd. No.2807	KERALA	0.787
152	Punnakunnathucherry SCB No.4011	KERALA	0.570
153	Varedlum SCB Ltd.No.575	KERALA	1.250
154	Velur SCB No.-7	KERALA	0.744
155	Implementation of Integrated Cooperative Development Project in Balaghat District through State Government	MADHYA PRADESH	9.832
156	Implementation of Integrated Cooperative Development Project in BHOPAL District through State Government	MADHYA PRADESH	98.414
157	Implementation of Integrated Cooperative Development Project in DEWAS District through State Government	MADHYA PRADESH	193.424
158	Implementation of Integrated Cooperative Development Project in DHAR District through State Government	MADHYA PRADESH	292.945
159	Implementation of Integrated Cooperative Development Project in Harda District through State Government	MADHYA PRADESH	45.523
160	Implementation of Integrated Cooperative Development Project in Hosangabad District through State Government	MADHYA PRADESH	188.899
161	Implementation of Integrated Cooperative Development Project in MANDLA District through State Government	MADHYA PRADESH	77.840
162	Implementation of Integrated Cooperative Development Project in MORENA District through State Government	MADHYA PRADESH	23.414
163	Implementation of Integrated Cooperative Development Project in Panna District through State Government	MADHYA PRADESH	13.434
164	Implementation of Integrated Cooperative Development Project in Sajapur District through State Government	MADHYA PRADESH	39.728

165	Implementation of Integrated Cooperative Development Project in SATNA District through State Government	MADHYA PRADESH	16.350
166	Implementation of Integrated Cooperative Development Project in Seoni District through State Government Seoni District Central Coop. Bank Ltd.(PIA)-1 Societies	MADHYA PRADESH	216.858
167	Implementation of Integrated Cooperative Development Project in SHEOPUR District through State Government	MADHYA PRADESH	26.189
168	Implementation of Integrated Cooperative Development Project in SHIVPURI District through State Government	MADHYA PRADESH	79.015
169	Implementation of Integrated Cooperative Development Project in GWALIOR District through State Government	MADHYA PRADESH	35.140
170	Jawaharlal Nehru Sahakari Agricultural Produce Processing Society Limited	MADHYA PRADESH	224.693
171	M.P. State Minor Forest Produce (T&D) Coop. Fedn. Ltd.	MADHYA PRADESH	129.572
172	Prathmik Laghu Vanopaj Sahakari Samiti Maryadit	MADHYA PRADESH	6.000
173	Shri Shakti Vipnan Sahakari Sanstha Maryadit, Gogawa	MADHYA PRADESH	0.056
174	The Sanawad Cooperative Marketing Society Ltd.	MADHYA PRADESH	3.030
175	Loknayak Jayprakash Narayan Shetkari Sahakari Soot Girni Ltd.	MAHARASHTRA	200.000
176	Metro Hi-Tech Cooperative Textile Park Ltd.	MAHARASHTRA	72.640
177	Metro Hi-Tech Cooperative Textile Park Ltd.	MAHARASHTRA	48.250
178	Pune Zilla Sahakari Dudh Utpadak Sangh Maryadit	MAHARASHTRA	14.440
179	Tapi Shetkari Sahakari Sootgirmi Limited	MAHARASHTRA	90.584
180	Vitthalrao Shinde Sahakari Sakhar Karkhana Ltd.	MAHARASHTRA	60.080
181	Implementation of Integrated Cooperative Development Project in Ri-Bhoi Distt through State Government	MEGHALAYA	0.570
182	Implementation of Integrated Cooperative Development Project in Champhal Distt. Through State Government	MIZORAM	95.740
183	Implementation of Integrated Cooperative Development Project in Kolasib District through State Government	MIZORAM	49.610
184	Implementation of Integrated Cooperative Development Project in Lungli Distt. Through State	MIZORAM	105.785

	Government		
185	Implementation of Integrated Cooperative Development Project in Serchhip Distt. Through State Government	MIZORAM	74.766
186	Implementation of Integrated Cooperative Development Project in Aizawal District through State Government	MIZORAM	93.849
187	Ramhiun South Tlangveng Handloom Coop. Society Ltd	MIZORAM	5.060
188	Ramhiun South Tlangveng Handloom Coop. Society Ltd	MIZORAM	2.425
189	Ramhiun South Vengthlang Hlms & Handi Coop Society Ltd.	MIZORAM	9.759
190	Ramhiun South Vengthlang Hlms & Handi Coop Society Ltd.	MIZORAM	2.825
191	Echahaba Tea Growers' Cooperative Society Limited	NAGALAND	80.975
192	Implementation of Integrated Cooperative Development Project in DIMAPUR District through State Government	NAGALAND	31.685
193	Baharda Service Cooperative Society Ltd.	ODISHA	8.000
194	Baner Primary Agricultural Cooperative Society Ltd.	ODISHA	8.000
195	Baunsadiha Service Cooperative Society Ltd.	ODISHA	8.000
196	Dehurda Service Cooperative Society Ltd.	ODISHA	8.000
197	Implementation of Integrated Cooperative Development Project in Angul District through State Government	ODISHA	50.163
198	Implementation of Integrated Cooperative Development Project in DHENKANAL District through State Government	ODISHA	40.135
199	Tukuri Hazira Service Cooperative Society Ltd.	ODISHA	8.000
200	Promotional and Development Expenditure incurred at LINAC	OTHERS	137.718
201	Promotional and Development Expenditure incurred at LINAC	OTHERS	132.613
202	Promotional and Development Expenditure incurred on Publicity by NCDC	OTHERS	73.910
203	Promotional and Development Expenditure incurred on Publicity by NCDC	OTHERS	24.745
204	RKVY Expenditure	OTHERS	36.037

205	RKVY Expenditure	OTHERS	218.072
206	Promotional and Development Expenditure incurred on Training & Education by NCDC	OTHERS	6.970
207	Promotional and Development Expenditure incurred on Training & Education by NCDC	OTHERS	1.032
208	Promotional and Development Expenditure incurred on Training & Education by NCDC	OTHERS	9.674
209	Training expenditure on Intg. Coop. Dev. Projects at LINAC	OTHERS	34.649
210	The Punjab State Coop. Milk Producers' Federation Ltd.	PUNJAB	68.592
211	75000 RD Gram Sewa Sahakari Samiti Ltd.	RAJASTHAN	1.300
212	Ajmer Sahakari Upbhokta Wholesale Bhandar Ltd.	RAJASTHAN	2.176
213	Bhagsar Gram Sewa Sahakari Samiti Ltd.	RAJASTHAN	0.600
214	Bhagsar Gram Sewa Sahakari Samiti Ltd.	RAJASTHAN	1.300
215	Bhilwara Zila Dugdh Utpadak Sahkari Sangh Ltd.	RAJASTHAN	71.212
216	Chandurwali Gram Sewa Sahakari Samiti Ltd.	RAJASTHAN	1.300
217	Daulatawali Dhani Gram Sewa Sahakari Samiti Ltd.	RAJASTHAN	0.400
218	Dhaban Gram Sewa Sahakari Samiti Ltd.	RAJASTHAN	2.600
219	Implementation of Integrated Cooperative Development Project in BANSWARA District through State Government	RAJASTHAN	75.022
220	Implementation of Integrated Cooperative Development Project in Bhilwara District through State Government	RAJASTHAN	39.790
221	Implementation of Integrated Cooperative Development Project in Jaisalmer District through State Government	RAJASTHAN	4.370
222	Implementation of Integrated Cooperative Development Project in JALORE District through State Government	RAJASTHAN	123.513
223	Implementation of Integrated Cooperative Development Project in SIKAR District through State Government	RAJASTHAN	272.270
224	Implementation of Integrated Cooperative Development Project in BIKANER District through State Government	RAJASTHAN	93.169

225	Jodhpur Sahakari Upbhokta Wholesale Bhandar Ltd.	RAJASTHAN	44.625
226	Longwala Gram Sewa Sahakari Samiti Ltd.	RAJASTHAN	1.250
227	Peerlkarnadia Gram Sewa Sahakari Samiti Ltd.	RAJASTHAN	1.288
228	Pillbanga Gram Sewa Sahakari Samiti Ltd.	RAJASTHAN	2.600
229	Rawatsar Kray Vikraya Sahakari Samiti Ltd.	RAJASTHAN	1.300
230	Sherekan Gram Sewa Sahakari Samiti Ltd.	RAJASTHAN	1.300
231	Talwada Jheel Gram Sewa Sahakari Samiti Ltd.	RAJASTHAN	0.850
232	The Ajmer Cooperative Marketing Society Limited	RAJASTHAN	2.359
233	Tibbi Gram Sewa Sahakari Samiti Ltd.	RAJASTHAN	1.300
234	Umewala Gram Sewa Sahakari Samiti Ltd.	RAJASTHAN	0.850
235	Anna Cooperative spinning Mill Ltd.	TAMIL NADU	43.000
236	Implementation of Integrated Cooperative Development Project in THIRUVALLUR District through State Government	TAMIL NADU	16.073
237	Implementation of Integrated Cooperative Development Project in Dindigul District through State Government	TAMIL NADU	107.938
238	Implementation of Integrated Cooperative Development Project in Erode District through State Government	TAMIL NADU	5.428
239	Implementation of Integrated Cooperative Development Project in KANYAKUMARI DIST. Through State Government	TAMIL NADU	3.878
240	Implementation of Integrated Cooperative Development Project in Karur District through State Government	TAMIL NADU	34.250
241	Implementation of Integrated Cooperative Development Project in Madurai District through State Government	TAMIL NADU	149.809
242	Implementation of Integrated Cooperative Development Project in NAGAPATTINAM District through State Government	TAMIL NADU	28.305
243	Implementation of Integrated Cooperative Development Project in NAIMAKKAL DISTRICT through State Government	TAMIL NADU	14.509
244	Implementation of Integrated Cooperative Development Project in Nilgiri District through State Government	TAMIL NADU	11.548

245	Implementation of Integrated Cooperative Development Project in PUDUKKOTTAI DISTRICT through State Government	TAMIL NADU	35.745
246	Implementation of Integrated Cooperative Development Project in Salem District through State Government	TAMIL NADU	68.905
247	Implementation of Integrated Cooperative Development Project in Sivganga District through State Government	TAMIL NADU	30.298
248	Implementation of Integrated Cooperative Development Project in Theni District through State Government	TAMIL NADU	2.786
249	Implementation of Integrated Cooperative Development Project in Tirunelveli District through State Government	TAMIL NADU	31.000
250	Implementation of Integrated Cooperative Development Project in Vellore District through State Government	TAMIL NADU	38.510
251	The Bharathi Cooperative Spinning Mills Ltd.	TAMIL NADU	43.000
252	The Kanyakumari District Coop. Spinning Mills Ltd	TAMIL NADU	43.000
253	The Krishnagiri District Cooperative Spinning Mil-1 Societies	TAMIL NADU	43.000
254	The Pudukkottai District Cooperative Spinning Mill	TAMIL NADU	43.000
255	Andhra Pradesh Sheep and Goat Development Coop.	TELANGANA	414.850
256	Mulkanoor Cooperative Rural Credit & Marketing Society Ltd.	TELANGANA	9.441
257	Mulkanoor Cooperative Rural Credit & Marketing Society Ltd.	TELANGANA	10.312
258	Primary Agricultural Cooperative Society Ltd. Chennaraopet	TELANGANA	0.750
259	Telangana State Cooperative Oilseeds Growers' Federation Ltd.	TELANGANA	97.470
260	Telangana State Cooperative Oilseeds Growers' Federation Ltd.	TELANGANA	112.598
261	Telangana State Sheep and Goat Development Cooperative Federation	TELANGANA	803.864
262	Telangana State Coop. Agri. Marketing Fedn. Ltd.	TELANGANA	86.000
263	The Andhra Pradesh State Handloom Weavers'	TELANGANA	400.000
264	The Gattududdenapalli Large Sized Cooperative Credit Society Ltd.	TELANGANA	3.259

265	The Gattududdenapalli Large Sized Cooperative Credit Society Ltd.	TELANGANA	1.128
266	The Gattududdenapalli Large Sized Cooperative Credit Society Ltd.	TELANGANA	0.754
267	The Tadia Rampoor Primary Agricultural Cooperative Society Ltd.	TELANGANA	0.653
268	The Tadia Rampoor Primary Agricultural Cooperative Society Ltd.	TELANGANA	0.232
269	Implementation of Integrated Cooperative Development Project in DHALAI District through State Government	TRIPURA	17.000
270	Implementation of Integrated Cooperative Development Project in NORTH TRIPURA & UNOKOTI District through State Government	TRIPURA	17.000
271	Implementation of Integrated Cooperative Development Project in UNAKOTI District through State Government	TRIPURA	17.000
272	Dist. Cooperative Development Federation Limited, Muzaffarnagar	UTTAR PRADESH	1.400
273	Dist. Cooperative Development Federation Limited, Muzaffarnagar	UTTAR PRADESH	1.850
274	Implementation of Integrated Cooperative Development Project Hamirpur District through State Government	UTTAR PRADESH	9.634
275	Implementation of Integrated Cooperative Development Project in ALLAHABAD District through State Government	UTTAR PRADESH	17.738
276	Implementation of Integrated Cooperative Development Project in Ambedkarnagar through State Government	UTTAR PRADESH	5.537
277	Implementation of Integrated Cooperative Development Project in BALLIA District through State Government	UTTAR PRADESH	42.359
278	Implementation of Integrated Cooperative Development Project in BANDA District through State Government	UTTAR PRADESH	283.374
279	Implementation of Integrated Cooperative Development Project in Bareilly District through State Government	UTTAR PRADESH	204.751
280	Implementation of Integrated Cooperative Development Project in Etah District through State Government	UTTAR PRADESH	222.120
281	Implementation of integrated Cooperative Development Project in ETAWAH District through State Government	UTTAR PRADESH	203.223
282	Implementation of Integrated Cooperative Development Project in JALAUN District through State Government	UTTAR PRADESH	6.734
283	Implementation of Integrated Cooperative Development Project in Kasganj District through State Government	UTTAR PRADESH	93.900

284	Implementation of Integrated Cooperative Development Project in MAHOBA District through State Government	UTTAR PRADESH	10.338
285	Implementation of Integrated Cooperative Development Project in Muradabad District through State Government	UTTAR PRADESH	182.660
286	Implementation of Integrated Cooperative Development Project in Saharanpur District through State Government	UTTAR PRADESH	198.967
287	Implementation of Integrated Cooperative Development Project in Kaushambi District through State Government	UTTAR PRADESH	5.217
288	Uttar Pradesh Cooperative Federation Ltd. (PCF)	UTTAR PRADESH	38.906
289	Uttar Pradesh Cooperative Federation Ltd. (PCF)	UTTAR PRADESH	169.045
290	Implementation of Integrated Cooperative Development Project in Bageshwar District through State Government	UTTARAKHAND	9.394
291	Implementation of Integrated Cooperative Development Project in HARIDWAR DISTT through State Government(PIA-DCCB Haridwar, Rurki)-1 Societies	UTTARAKHAND	2.500
292	Implementation of Integrated Cooperative Development Project in Rudraprayag Distt through State Government	UTTARAKHAND	9.952
293	Implementation of Integrated Cooperative Development Project in Uttarkashi Distt through State Government(PIA-DCB Uttarkashi)-1 Societies	UTTARAKHAND	69.500
294	Implemetation of Integrated Cooperative Development Project in Chammpavat District through State Government	UTTARAKHAND	55.942
295	Kalna-II C.A.D.P. Farmers Service Cooperative Society Limited	WEST BENGAL	8.000
296	Madhusudankati Samabay Krishi Unnayan Samity Ltd., East Bishnupur	WEST BENGAL	4.000
297	Sultanpur Samabay Krishi Unnayan Samiti Limited	WEST BENGAL	1.120
298	West Bengal Fishermen Coop. Federation Ltd.	WEST BENGAL	48.240
299	West Bengal State Fishermen's Coop.Fedn. Ltd.	WEST BENGAL	37.350
	Total		15771.636

**Societies / Projects assisted through State Government by National
Cooperative Development Corporation (NCDC) : 2017-18**

Rs. in lakh

Sl. No.	Society/ Project (assisted through State Government)	STATE	Grants disbursed during 2017-18
1	Ellon Hinengo Limited	A & N ISLANDS	19.71200
2	Andhra Pradesh State Coop. Marketing	ANDHRA PRADESH	44.63015
3	Andhra Pradesh Sheep & Goat Dev. Coop.	ANDHRA PRADESH	447.25000
4	Andhra Pradesh State Cooperative Marketing Federation Ltd.	ANDHRA PRADESH	944.00000
5	Andhra Pradesh State Handloom Weavers Cooperative	ANDHRA PRADESH	563.00000
6	Sri Satyanarayana Primary Agricultural Coop Credit Society Ltd., Karugorumilli	ANDHRA PRADESH	1.00000
7	Srinivasapuram Primary Agricultural Coop. Credit Society Ltd., Srinivasapuram Post	ANDHRA PRADESH	2.11400
8	Taduval Primary Agricultural Coop. Credit Society Ltd., Taduval	ANDHRA PRADESH	0.61200
9	The Chodavaram Coop. Sugars Ltd.	ANDHRA PRADESH	18.18600
10	The Chodavaram Coop. Sugars Ltd.	ANDHRA PRADESH	49.09400
11	The Kommugudem Large Sized Cooperative Credit Society Ltd.	ANDHRA PRADESH	16.00000
12	The Mogaltur Primary Agricultural Cooperative Credit Society Ltd., Mogaltur	ANDHRA PRADESH	3.40000
13	The Srungavruksham Large Sized Cooperative Credit Society Ltd.	ANDHRA PRADESH	2.84200
14	The Velivenu Primary Agricultural Coop. Credit Society Ltd., Undrajavaram Mandal	ANDHRA PRADESH	11.60000
15	Vegavaram Primary Agricultural Coop. Credit Society Ltd., Vegavaram	ANDHRA PRADESH	1.00000
16	Implementation of Integrated Cooperative Development Project in ICDP In Arunachal Pradesh entire state through State Government	ARUNACHAL PRADESH	466.06950
17	The Assam Cooperative Apex Bank Limited	ASSAM	109.42000
18	Bihar State Coop. Milk Producers' Federation Ltd.,	BIHAR	101.76500
19	Bihar State Coop. Milk Producers' Federation Ltd.,	BIHAR	252.04500
20	Bihar State Coop. Milk Producers' Federation Ltd.,	BIHAR	408.01000

21	Bihar State Coop. Milk Producers' Federation Ltd.,	BIHAR	129.13300
22	Bihar State Coop. Milk Producers' Federation Ltd.,	BIHAR	378.82000
23	Bihar State Coop. Milk Producers' Federation Ltd.,	BIHAR	256.78300
24	Bihar State Coop. Milk Producers' Federation Ltd.,	BIHAR	203.36000
25	Bihar State Coop. Milk Producers' Federation Ltd.,	BIHAR	249.87000
26	Bihar State Cooperative Milk Producers' Fedn Ltd.	BIHAR	22.24155
27	Implementation of Integrated Cooperative Development Project in AJRANGABAD District through State Government	BIHAR	160.92400
28	Implementation of Integrated Cooperative Development Project in Begusaral District through State Government	BIHAR	95.62000
29	Implementation of Integrated Cooperative Development Project in DARBHANGA District through State Government	BIHAR	539.46900
30	Implementation of Integrated Cooperative Development Project in PURNEA District through State Government	BIHAR	90.58900
31	Implementation of Integrated Cooperative Development Project in WEST CHAMPARAN District through State Government	BIHAR	151.47100
32	Vaishal Patliputra Dugdh Utpadak Sahakari Sangh Ltd.	BIHAR	11.77000
33	Chhatisgarh State Coop. Mktg. Fedn. Ltd.	CHATTISGARH	31.45050
34	National Council for Cooperative Training	DELHI	1.99000
35	National Council of Applied Economic Research (NCAER)	DELHI	9.77960
36	National Labour Cooperatives Fedn. of India Ltd.	DELHI	3.00000
37	Goa Bagayatdar SKVS Ltd., Ponda, Goa	GOA	3.63000
38	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	0.05600
39	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	12.34000
40	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	1.14700
41	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	2.35300
42	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	50.33000
43	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	31.39300
44	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	7.87500

45	Kaira District Cooperative Milk Producers Union Ltd.	GUJARAT	157.33800
46	Kutch District Cooperative Milk Producers Union Ltd.	GUJARAT	11.63600
47	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	0.19599
48	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	6.75000
49	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	1.90419
50	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	0.39691
51	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	8.40360
52	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	0.10305
53	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	14.18940
54	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	1.47798
55	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	140.91900
56	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	0.15152
57	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	27.30900
58	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	3.54000
59	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	2.12300
60	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	46.68000
61	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	2.92600
62	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	61.09300
63	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	5.10800
64	Gram Unnati Foundation	HARYANA	3.23552
65	Implementation of Integrated Cooperative Development Project in Ambala District through State Government	HARYANA	4.43750
66	Implementation of Integrated Cooperative Development Project in BHIWANI District through State Government	HARYANA	1.09720
67	Implementation of Integrated Cooperative Development Project in Fatehabad District through State Government	HARYANA	15.93750
68	Implementation of Integrated Cooperative Development Project in Hisar District through State Government	HARYANA	17.62500

69	Implementation of Integrated Cooperative Development Project in JHAJJAR District through State Government	HARYANA	7.53133
70	Implementation of Integrated Cooperative Development Project In Rohtak District through State Government	HARYANA	32.19500
71	Implementation of Integrated Cooperative Development Project in Sirsa District through State Government	HARYANA	48.15565
72	Indian Farm Forestry Development Cooperative Ltd.	Haryana	10.12812
73	Bhutti Weavers Cooperative Society Limited (BHUTTICO)	HIMACHAL PRADESH	3.68800
74	Dabla Gram Seva Cooperative Society Ltd., Kothi	HIMACHAL PRADESH	5.40900
75	Dabla Gram Seva Cooperative Society Ltd., Kothi	HIMACHAL PRADESH	15.18500
76	H.P.State Coop.Mktg.& Consumers Fedn.Ltd.	HIMACHAL PRADESH	54.25350
77	Harsar Large Sized Cooperative Agriculture Service Society Ltd.	HIMACHAL PRADESH	3.00000
78	Implementation of Integrated Cooperative Development Project in BILASPUR District through State Government	HIMACHAL PRADESH	54.50889
79	Implementation of Integrated Cooperative Development Project In Jogindra Nagar through State Government	HIMACHAL PRADESH	209.62900
80	Kangra Central Cooperative Bank Limited	HIMACHAL PRADESH	102.64600
81	Talyana Gram Seva Cooperative Society Ltd., Talyana	HIMACHAL PRADESH	3.34800
82	Talyana Gram Seva Cooperative Society Ltd., Talyana	HIMACHAL PRADESH	2.37100
83	The Bagloo Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	2.40000
84	The Bahanwin Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	1.09700
85	The Barota Agricultural Service Cooperative Society Ltd.,	HIMACHAL PRADESH	0.71500
86	The Barota Agricultural Service Cooperative Society Ltd.,	HIMACHAL PRADESH	2.83100
87	The Barota Harijan Agricultural Gram Service Cooperative Society Ltd.,	HIMACHAL PRADESH	3.00000
88	The Bhukkar Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	0.80000
89	The Chabutra Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	2.60000
90	The Chhaproh Kalan Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	6.28300
91	The Dadhol Agriculture Service Cooperative Society Ltd. Padyalag	HIMACHAL PRADESH	3.73300
92	The Himachal Pradesh State Cooperative Agriculture & Rural Development Bank Ltd.	HIMACHAL PRADESH	4.61400

93	The Jyoti Agriculture Service Cooperative Society Ltd.,	HIMACHAL PRADESH	0.83200
94	The Kakkar Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	4.07000
95	The Kakrot Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	1.73200
96	The Khlah Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	1.50000
97	The Krishna Agriculture Service Cooperative Society Ltd.,	HIMACHAL PRADESH	2.79200
98	The Kuthera Coop. Agricultural Service Society Ltd.	HIMACHAL PRADESH	6.24000
99	The Lahoul Potato Growers Cooperative Marketing and Processing Society Ltd.	HIMACHAL PRADESH	16.00000
100	The Lahri Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	1.50000
101	The Majhog Khas Agricultural Service Cooperative Society Ltd.	HIMACHAL PRADESH	2.10000
102	The Minjgran Cooperative Agriculture Service Society Ltd.	HIMACHAL PRADESH	2.46000
103	The Rail Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	2.55000
104	The Seo Gram Sewa Cooperative Society Ltd.,	HIMACHAL PRADESH	3.00000
105	The Ser Balouni Agricultural Service Cooperative Society Ltd.	HIMACHAL PRADESH	2.50000
106	The Ser Balouni Agricultural Service Cooperative Society Ltd.	HIMACHAL PRADESH	2.00000
107	The Sohari Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	1.80000
108	Implementation of Integrated Cooperative Development Project in ICDP in Kathua District through State Government	JAMMU & KASHMIR	34.38000
109	Mir Poultry Coop. Marketing Society Ltd assisted through State Government	JAMMU & KASHMIR	4.25875
110	Shollpore Cooperative Poultry Society Ltd. assisted through State Government	JAMMU & KASHMIR	4.98000
111	The Bright Sultan Poultry Coop. Ltd., Rebban assisted through State Government	JAMMU & KASHMIR	105.92000
112	The Mir Poultry Coop Marketing Society Ltd. Budgam and The White Rose Poultry Cooperative Society Ltd. Kulgam assisted through Government of J&K @5.09 lakh per Society	JAMMU & KASHMIR	10.18000
113	Implementation of Integrated Cooperative Development Project in BOKARO District through State Government	JHARKHAND	9.30718
114	Implementation of Integrated Cooperative Development Project in Deoghar District through State Government	JHARKHAND	3.09000
115	Implementation of Integrated Cooperative Development Project in DUMLA District through State Government	JHARKHAND	81.49000

116	Implementation of Integrated Cooperative Development Project in SIMDEGA District through State Government	JHARKHAND	22.78000
117	Jharkhand Mahila Swawalambi Poultry Saharkari	JHARKHAND	17.11400
118	Jharkhand State Coop. Lac Mktg. & Procurement Fedn	JHARKHAND	28.48423
119	Karnataka State Cooperative Marketing Federation Ltd.	KARNATAKA	23.43750
120	Mysore-Chamarajanagar District Cooperative Milk Producers Societies Union Ltd.,	KARNATAKA	142.67500
121	Prathamika Krushi Pattina Sahakara Sangha Niyamitha, Lingadahalli	KARNATAKA	0.87500
122	Shivamogga, Dvavanagere & Chitradurga Distt. Coop. Milk Producers Societies Union Ltd.	KARNATAKA	11.83200
123	Shivamogga, Dvavanagere & Chitradurga Distt. Coop. Milk Producers Societies Union Ltd.	KARNATAKA	144.99400
124	The Mandya Distt. Coop. Milk Producer's Societies Union Ltd.	KARNATAKA	96.97000
125	The Mandya Distt. Coop. Milk Producer's Societies Union Ltd.	KARNATAKA	8.57900
126	Tumkur Coop. Milk Producer's Societies Union Ltd.	KARNATAKA	29.07200
127	Akthethara SCB Ltd. No. F1514	KERALA	0.26600
128	Alleppey Cooperative Spinning Mills Ltd. assisted through State Government	KERALA	332.29000
129	Ambalapad SCB	KERALA	0.59050
130	Ambalathumbhagam SCB Ltd. No. 2836	KERALA	0.93750
131	Aryanad Service Cooperative Bank Ltd. No.593	KERALA	1.98400
132	Balal Grama Panchayat Vanitha SCB Ltd.	KERALA	0.37400
133	Cannanore Coop. Spinning Mills Ltd. assisted through State Government	KERALA	54.66000
134	Cannanore Coop. Spinning Mills Ltd. assisted through State Government	KERALA	84.46000
135	Edamulackal SCB No.2047	KERALA	0.63400
136	Implementation of Integrated Cooperative Development Project in Idukki District through State Government	KERALA	47.36400
137	Implementation of Integrated Cooperative Development Project in Palakkad District through State Government	KERALA	56.05500
138	Implementation of Integrated Cooperative Development Project Thrissur District through State Government	KERALA	57.32500
139	Kadakkam Vanitha SCS Ltd. No.S-272	KERALA	0.52500

140	Kerala State Coop Fedn for Fisheries Dev Ltd.	KERALA	246.15000
141	Kolkalam Service Coop. Bank Ltd., No. F 1073	KERALA	0.32900
142	Malappuram Coop. Spinning Mills Ltd.	KERALA	115.40000
143	Malappuram Coop. Spinning Mills Ltd.	KERALA	35.64000
144	Muthalamada SCB Ltd. No.F-1197 assisted through State Government	KERALA	2.36300
145	Thadukkassery SCB Ltd. NoF-534 assisted through State Government	KERALA	1.96900
146	Trichur Cooperative Spinning Mills Ltd. assisted through State Government	KERALA	54.28000
147	60 PACS/LAMPS through DCCB	MADHYA PRADESH	68.39600
148	60 Primary Agriculture Coop. Socy (PACS), Bhadakuhi	MADHYA PRADESH	58.38000
149	Implementation of Integrated Cooperative Development Project in BHOPAL District through State Government	MADHYA PRADESH	21.47100
150	Implementation of Integrated Cooperative Development Project in DEWAS District through State Government	MADHYA PRADESH	60.70300
151	Implementation of Integrated Cooperative Development Project in DHAR District through State Government	MADHYA PRADESH	17.80000
152	Implementation of Integrated Cooperative Development Project in Harda District through State Government	MADHYA PRADESH	44.05300
153	Implementation of Integrated Cooperative Development Project in Hoshangabad District through State Government	MADHYA PRADESH	14.00000
154	Implementation of Integrated Cooperative Development Project in Seoni District through State Government	MADHYA PRADESH	147.15925
155	Jawaharlal Nehru Sahakari Agricultural Produce Processing Society Limited	MADHYA PRADESH	87.30700
156	Sahakari Sheethgrih Sanstha Maryadit, Rau	MADHYA PRADESH	23.35400
157	Shri Shakti Vipnan Sahakari Sanstha Maryadit, Gogawa	MADHYA PRADESH	11.94700
158	AJINKYATARA SAHAKARI SOOT GIRANI LIMITED, SATARA	MAHARASHTRA	33.12000
159	Choundeshwari Sahakari Soot Girani Ltd., Ichalkaranji	MAHARASHTRA	9.45000
160	Loknayak Jayprakash Narayan Shetkari Sahakari Soot Girni Ltd.	MAHARASHTRA	193.00000
161	Metro HI-Tech Cooperative Textile Park Ltd.	MAHARASHTRA	268.05000
162	Pune Zilla Sahakari Dudh Utpadak Sangh Maryadit	MAHARASHTRA	1.91100
163	Shri Gajanan Sahakari Soot Girni Maryadit	MAHARASHTRA	58.48000

164	Vaikunth Mehta National Institute of Co-op Management, Pune	MAHARASHTRA	0.80000
165	Armed Veng Weaving Coop. Society Ltd.	MIZORAM	2.36000
166	C.T. Handloom & Handicraft CS Ltd.	MIZORAM	11.17200
167	Chandmari East Handloom & Handicraft Coop. Society	MIZORAM	14.78000
168	Dawrpui Vengthar H & H Coop. Society Ltd.	MIZORAM	1.45000
169	Dawrpui Vengthar H & H Coop. Society Ltd.	MIZORAM	9.82400
170	East Phalleng Consumers' Coop. Society Ltd.	MIZORAM	4.59500
171	Implementation of Integrated Cooperative Development Project in Champhai District through State Government	MIZORAM	22.96000
172	Implementation of Integrated Cooperative Development Project in Kolasib District through State Government	MIZORAM	11.95000
173	Implementation of Integrated Cooperative Development Project in Lungli District through State Government	MIZORAM	20.81500
174	Implementation of Integrated Cooperative Development Project in Serchhip District through State Government	MIZORAM	18.36000
175	Implementation of Integrated Cooperative Development Project in Aizawl District through State Government	MIZORAM	196.79700
176	Echahaba Tea Growers' Cooperative Society Limited	NAGALAND	38.52500
177	Implementation of Integrated Cooperative Development Project in KIPHIRE District through State Government	NAGALAND	67.70000
178	Implementation of Integrated Cooperative Development Project in KOHIMA District through State Government	NAGALAND	131.22100
179	Implementation of Integrated Cooperative Development Project in LONGLENG District through State Government	NAGALAND	44.54800
180	Implementation of Integrated Cooperative Development Project in PEREN District through State Government	NAGALAND	54.52400
181	Implementation of Integrated Cooperative Development Project in TJENSANG District through State Government	NAGALAND	113.75950
182	Nagaland State Cooperative Bank Ltd.	NAGALAND	393.96000
183	Bhogarai Chackpalasia Service Cooperative Society Ltd.	ODISHA	8.00000
184	Implementation of Integrated Cooperative Development Project in Angul District through State Government	ODISHA	84.76200
185	Implementation of Integrated Cooperative Development Project in DHENKANAL District through State Government	ODISHA	90.19113
186	Jarasingha Service Cooperative Society Ltd.	ODISHA	2.00000
187	Kendhal Service Cooperative Society Ltd.	ODISHA	2.98900

188	Khalari Service Cooperative Society Ltd., Angul	ODISHA	4.03000
189	Kumursingha Service Cooperative Society Ltd.,	ODISHA	4.07100
190	SELF EMPLOYMENT MAHILA COOPERATIVE ORGANISATION LTD.	ODISHA	1.50000
191	SELF EMPLOYMENT MAHILA COOPERATIVE ORGANISATION LTD.	ODISHA	0.50000
192	Shradhapur Service Cooperative Society Ltd	ODISHA	8.00000
193	The Nuahata Service Cooperative Society Ltd.	ODISHA	4.00000
194	Turanga Service Cooperative Society Ltd., Angul	ODISHA	2.06700
195	Promotional and Development Expenditure incurred at LINAC	OTHERS	132.93712
196	Promotional and Development Expenditure incurred at LINAC	OTHERS	142.79359
197	Promotional and Development Expenditure incurred on Publicity by NCDC	OTHERS	87.64351
198	Promotional and Development Expenditure incurred on Publicity by NCDC	OTHERS	74.72393
199	RKVY Expenditure	OTHERS	67.95376
200	RKVY Expenditure	OTHERS	8.02587
201	Promotional and Development Expenditure incurred on Training & Education by NCDC	OTHERS	11.04300
202	Promotional and Development Expenditure incurred on Training & Education by NCDC	OTHERS	9.51478
203	Training expenditure on Intg. Coop. Dev. Projects at LINAC	OTHERS	4.56000
204	Training expenditure on intg. Coop. Dev. Projects at LINAC	OTHERS	21.19800
205	Ajmer Sahakari Upbhokta Wholesale Bhandar Ltd.	RAJASTHAN	0.02400
206	Ajmer Zila Dugdh Utpadak Sahakari Sangh Ltd.	RAJASTHAN	882.56700
207	Bhilwara Zila Dugdh Utpadak Sahakari Sangh Ltd.	RAJASTHAN	153.12700
208	Implementation of Integrated Cooperative Development Project in BANSWARA District through State Government	RAJASTHAN	87.96905
209	Implementation of Integrated Cooperative Development Project in Barmer District through State Government	RAJASTHAN	96.18500
210	Implementation of Integrated Cooperative Development Project in BHARATPUR District through State Government	RAJASTHAN	46.86500
211	Implementation of Integrated Cooperative Development Project in Churu District through State Government	RAJASTHAN	14.49100

12	Implementation of Integrated Cooperative Development Project in Dholpur District through State Government	RAJASTHAN	15.00000
213	Implementation of Integrated Cooperative Development Project in Dungarpur District through State Government	RAJASTHAN	55.00000
214	Implementation of Integrated Cooperative Development Project in Jaipur District through State Government	RAJASTHAN	56.09500
215	Implementation of Integrated Cooperative Development Project in Kota District through State Government	RAJASTHAN	36.70500
216	Implementation of Integrated Cooperative Development Project in PALI District through State Government	RAJASTHAN	106.68000
217	Implementation of Integrated Cooperative Development Project in RAJSAMAND District through State Government	RAJASTHAN	33.70000
218	Implementation of Integrated Cooperative Development Project in SIKAR District through State Government	RAJASTHAN	218.60441
219	Implementation of Integrated Cooperative Development Project in Sri Ganganagar District through State Government	RAJASTHAN	163.50000
220	Implementation of Integrated Cooperative Development Project in Udaipur District through State Government	RAJASTHAN	30.70000
221	Sri Karanpur Kray Vikray Sahakari Samiti Ltd.	RAJASTHAN	6.26300
222	The Ajmer Cooperative Marketing Society Limited	RAJASTHAN	2.64100
223	The Ajmer Cooperative Marketing Society Limited	RAJASTHAN	5.00000
224	The Rajasthan State Coop. Bank Ltd.	RAJASTHAN	109.32800
225	Udaipur Sahakari Upbhokta Wholesale Bhandar Ltd.	RAJASTHAN	11.21600
226	Anna Cooperative spinning Mill Ltd.	TAMIL NADU	183.06000
227	Implementation of Integrated Cooperative Development Project in Chennai District through State Government	TAMIL NADU	134.52800
228	Implementation of Integrated Cooperative Development Project in Dindigul District through State Government	TAMIL NADU	14.14100
229	Implementation of Integrated Cooperative Development Project in KANYAKUMARI District through State Government	TAMIL NADU	127.66000
230	Implementation of Integrated Cooperative Development Project in Karur District through State Government	TAMIL NADU	20.01100
231	Implementation of Integrated Cooperative Development Project in Madurai District through State Government	TAMIL NADU	7.75000
232	Implementation of Integrated Cooperative Development Project in NAGAPATTINAM District through State Government	TAMIL NADU	17.52100
233	Implementation of Integrated Cooperative Development Project in NAMAKKAL DISTRICT through State Government	TAMIL NADU	140.52000
234	Implementation of Integrated Cooperative Development Project in Nilgiri District through State Government	TAMIL NADU	15.41200

235	Implementation of Integrated Cooperative Development Project in Sivganga District through State Government	TAMIL NADU	13.69782
236	Implementation of Integrated Cooperative Development Project in THIRUVALLUR District through State Government	TAMIL NADU	93.8777
237	Implementation of Integrated Cooperative Development Project In Tirunelveli District through State Government	TAMIL NADU	35.63818
238	The Bharathi Cooperative Spinning Mills Ltd.	TAMIL NADU	155.43000
239	The Kanyakumari District Coop. Spinning Mills Ltd.	TAMIL NADU	187.64000
240	The Krishnagiri District Cooperative Spinning Mill	TAMIL NADU	166.19000
241	The Pudukkottai district Cooperative Spinning Mill	TAMIL NADU	181.18000
242	Andhra Pradesh Sheep and Goat Development Coop.	TELANGANA	414.85000
243	Implementation of Integrated Cooperative Development Project in Khammam District through State Government	TELANGANA	81.03100
244	Implementation of Integrated Cooperative Development Project in Rangareddy(Hyderabad) District through State Government	TELANGANA	47.14500
245	Konapoor Primary Agricultural Cooperative Credit Society Ltd.	TELANGANA	4.70000
246	Mulkanoor Cooperative Rural Credit & Marketing Society Ltd.	TELANGANA	57.08900
247	Mulkanoor Cooperative Rural Credit & Marketing Society Ltd.	TELANGANA	5.02900
248	Primary Agricultural Cooperative Society Ltd. Chennaraopet	TELANGANA	9.25000
249	Primary Agricultural Cooperative Society Ltd., Dhannasari	TELANGANA	3.00000
250	Primary Agrucultural Cooperative Society Ltd, Thorur	TELANGANA	0.80000
251	Telangana State Cooperative Oilseeds Growers' Federation Ltd.	TELANGANA	389.76000
252	Telangana State Cooperative Oilseeds Growers' Federation Ltd.	TELANGANA	50.00000
253	Telangana State Sheep & Goat Development Coop. Fed. Ltd.,	TELANGANA	1828.13736
254	Telangana State Sheep and Goat Dev.Coop. Fedn.	TELANGANA	393.18000
255	The Andhra Pradesh State Handloom Weavers' Cooperative	TELANGANA	359.00000
256	The Gattududdenapalli Large Sized Cooperative Credit Society Ltd.	TELANGANA	19.74100
257	The Gattududdenapalli Large Sized Cooperative Credit Society Ltd.	TELANGANA	3.38250
258	The Gattududdenapalli Large Sized Cooperative Credit Society Ltd.	TELANGANA	0.75100

259	The Tadla Rampoor Primary Agricultural Cooperative Society Ltd.	TELANGANA	12.14700
260	The Tadla Rampoor Primary Agricultural Cooperative Society Ltd.	TELANGANA	5.11800
261	The Tadla Rampoor Primary Agricultural Cooperative Society Ltd.	TELANGANA	4.35200
262	Dist. Cooperative Development Federation Limited, Muzaffarnagar	UTTAR PRADESH	1.85000
263	Implementation of Integrated Cooperative Development Project in Bijnore District through State Government	UTTAR PRADESH	0.24000
264	Implementation of Integrated Cooperative Development Project in Mainpuri District through State Government	UTTAR PRADESH	12.31100
265	Mirzamurad L S S	UTTAR PRADESH	4.91000
266	Parmandapur Sadhan Sahkari Samiti	UTTAR PRADESH	5.70200
267	Uttar Pradesh Cooperative Federation Ltd. (PCF)	UTTAR PRADESH	132.43700
268	District Cooperative Bank Ltd., Dehradun	UTTARAKHAND	20.00000
269	Implementation of Integrated Cooperative Development Project in Nainital District through State Government	UTTARAKHAND	26.98400
270	Nainital District Cooperative Bank Ltd.	UTTARAKHAND	20.00000
271	Uttarakhand State Coop Federation Ltd. (UCF)	UTTARAKHAND	4.97500
272	Zila Sahkari Bank Ltd., Kotdwar	UTTARAKHAND	10.00000
273	Dharmapur Samabay Krishi Unnayan Samity Ltd.	WEST BENGAL	4.00000
274	Kulingram-O-Beler Dhanyakuria S.K.U.S. Ltd.	WEST BENGAL	4.00000
275	Ramnagar Block I & II Coop. AMS Ltd.	WEST BENGAL	2.50000
276	W. B. State Fishermen Coop. Federation (BENFISH)	WEST BENGAL	7.23900
277	W. B. State Fishermen Coop. Federation (BENFISH)	WEST BENGAL	14.85000
278	West Bengal State Fishermen's Coop.Fedn. Ltd.	WEST BENGAL	7.37000
279	West Bengal State Fishermen's Coop.Fedn. Ltd.	WEST BENGAL	714.39000
	Total		20906.12757

**Societies / Projects assisted through State Government by National
Cooperative Development Corporation (NCDC) : 2018-19**

Rs. in lakh

Sl. No.	Society/ Project (assisted through State Government)	STATE	Grants disbursed during 2018-19
1	Implementation of Integrated Cooperative Development Project in CHITTOOR district through State Government	ANDHRA PRADESH	199.85700
2	Implementation of Integrated Cooperative Development Project in KURNOOL DISTRICT through State Government	ANDHRA PRADESH	141.98800
3	Implementation of Integrated Cooperative Development Project in The District Coop. Kaknada district through State Government	ANDHRA PRADESH	91.83400
4	Arunachal Pradesh Cooperative Agricultural Federation	ARUNACHAL PRADESH	113.75000
5	The Assam Cooperative Jute Mills Limited	ASSAM	292.11000
6	Bihar State Coop. Milk Producers' Federation Ltd.,	BIHAR	57.87900
7	Implementation of Integrated Cooperative Development Project in AURANGABAD District through State Government	BIHAR	1405.87300
8	Implementation of Integrated Cooperative Development Project in Motihari District through State Government	BIHAR	41.40200
9	Implementation of Integrated Cooperative Development Project in Vaishali District through State Government	BIHAR	23.92400
10	Bilha Cooperative Marketing Society Ltd.	CHATTISGARH	3.81000
11	National Council of Applied Economic Research (NCAER)	DELHI	5.01736
12	Banaskantha Distt. Cooperative Milk Producers Union Ltd.	GUJARAT	1650.64700
13	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	71.19700
14	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	30.40300
15	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	20.66000
16	Kaira District Cooperative Milk Producers Union Ltd.	GUJARAT	3.58000
17	Kaira District Cooperative Milk Producers Union Ltd.	GUJARAT	29.90000
18	Kutch District Cooperative Milk Producers Union Ltd.	GUJARAT	128.95400
19	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	10.16755

20	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	62.40000
21	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	17.63226
22	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	14.45681
23	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	15.68829
24	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	0.97485
25	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	1.26060
26	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	16.50399
27	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	18.54695
28	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	12.29184
29	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	14.60398
30	Shri Arbudanagar (Ba) Mahila Dudh Utpadak Sahkari Mandali Ltd	GUJARAT	5.40000
31	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	14.89000
32	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	23.97000
33	Implementation of Integrated Cooperative Development Project in REWARI District through State Government	HARYANA	11.68100
34	Bhutti Weavers Cooperative Society Limited (BHUTTICO)	HIMACHAL PRADESH	1.47815
35	Bhutti Weavers Cooperative Society Limited (BHUTTICO)	HIMACHAL PRADESH	0.32609
36	H.P.State Coop.Mktg.& Consumers Fedn.Ltd.	HIMACHAL PRADESH	20.33300
37	Implementation of Integrated Cooperative Development Project in Jogindra Nagar district through State Government	HIMACHAL PRADESH	313.96400
38	Implementation of Integrated Cooperative Development Project in Kangra District through State Government	HIMACHAL PRADESH	269.98400
39	Implementation of Integrated Cooperative Development Project in Kullu District through State Government	HIMACHAL PRADESH	139.14500
40	Implementation of Integrated Cooperative Development Project in MANDI District through State Government	HIMACHAL PRADESH	796.56500
41	Implementation of Integrated Cooperative Development Project in Shimla District through State Government	HIMACHAL PRADESH	134.89600

42	Kangra Central Cooperative Bank Limited	HIMACHAL PRADESH	22.65000
43	Mountain Farming Public Welfare & Development Coop. Society Ltd.	HIMACHAL PRADESH	1.2
44	The Gahallian Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	4.13200
45	The Himachal Pradesh State Cooperative Agriculture & Rural Development Bank Ltd.	HIMACHAL PRADESH	13.85900
46	The Jhaniari Devi Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	3.38000
47	The Karot Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	3.51000
48	The Kuthera Coop. Agricultural Service Society Ltd.	HIMACHAL PRADESH	0.20000
49	The Kuthera Coop. Agricultural Service Society Ltd.	HIMACHAL PRADESH	5.70000
50	The Lambri Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	3.90000
51	The Tihra Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	3.60000
52	Implementation of Integrated Cooperative Development Project in Chatra District through State Government	JHARKHAND	82.75100
53	AMARGOL PRATHAMIKA KRUSHI PATTINA SAHAKARI SANGH NIYAMIT	KARNATAKA	5.00000
54	The Mandya Distt. Coop. Milk Producer's Societies Union Ltd.	KARNATAKA	70.50000
55	Bedaduka Vanitha CS No.S-348	KERALA	0.72900
56	Kerala State Coop Fedn for Fisheries Dev Ltd.	KERALA	175.65500
57	Implementation of Integrated Cooperative Development Project in BHOPAL District through State Government	MADHYA PRADESH	67.98000
58	Implementation of Integrated Cooperative Development Project in Chhatarpur District through State Government	MADHYA PRADESH	207.61100
59	Implementation of Integrated Cooperative Development Project in MORENA District through State Government	MADHYA PRADESH	13.27723
60	Implementation of Integrated Cooperative Development Project in SATNA District through State Government	MADHYA PRADESH	172.26900
61	Implementation of Integrated Cooperative Development Project in SHEOPUR District through State Government	MADHYA PRADESH	349.46900
62	Implementation of Integrated Cooperative Development Project in SHIVPURI District through State Government	MADHYA PRADESH	33.81800
63	Marketing Cooperative Society Ltd., Narsinghgarh	MADHYA PRADESH	20.00000

64	Sahakari Sheetgrih Sanstha Maryadit, Rau	MADHYA PRADESH	2.48000
65	Sahakari Sheetgrih Sanstha Maryadit, Rau	MADHYA PRADESH	5.18000
66	Sahakari Sheetgrih Sanstha Maryadit, Rau	MADHYA PRADESH	4.30000
67	Babasaheb Naik Kapus Utpadak Sahakari Soot Girmi Limited	MAHARASHTRA	61.79561
68	Babasaheb Naik Kapus Utpadak Sahakari Soot Girmi Limited	MAHARASHTRA	18.00000
69	Metro Hi-Tech Cooperative Textile Park Ltd.	MAHARASHTRA	45.28000
70	Pune Zilla Sahakari Dudh Utpadak Sangh Maryadit	MAHARASHTRA	21.50900
71	Shree Mahesh Cooperative Spinning Mills Limited	MAHARASHTRA	14.07000
72	Shri Gajanan Sahakari Soot Girmi Maryadit	MAHARASHTRA	24.32000
73	Tapi Shetkari Sahakari Sootgirmi Limited	MAHARASHTRA	32.19400
74	Valkunth Mehta National Institute of Co-op Management, Pune	MAHARASHTRA	0.80000
75	East Khasi Hill Distt. Coop. Milk Union Ltd. assisted through State Government	MEGHALAYA	1347.00000
76	Implementation of Integrated Cooperative Development Project in KIPHIRE District through State Government	NAGALAND	77.05300
77	Implementation of Integrated Cooperative Development Project in KOHIMA District through State Government	NAGALAND	146.39700
78	Implementation of Integrated Cooperative Development Project in LONGLENG District through State Government	NAGALAND	34.00000
79	Implementation of Integrated Cooperative Development Project in PEREN District through State Government	NAGALAND	42.59000
80	Implementation of Integrated Cooperative Development Project in TUENSANG District through State Government	NAGALAND	99.00000
81	Bhubaneswar Regional Cooperative Marketing Society Ltd.	ODISHA	6.00000
82	Gunaibasan Service Cooperative Society Ltd.	ODISHA	8.00000
83	Kasaba Kamarda Service Cooperative Society Ltd.	ODISHA	8.00000
84	Purusottampur Service Cooperative Society Ltd., Hatsarisa	ODISHA	8.00000
85	Turanga Service Cooperative Society Ltd., Angul	ODISHA	2.06700

86	Promotional and Development Expenditure incurred at LINAC	OTHERS	183.04174
87	Promotional and Development Expenditure incurred at LINAC	OTHERS	144.9375
88	Promotional and Development Expenditure incurred on Publicity by NCDC	OTHERS	104.46147
89	Promotional and Development Expenditure incurred on Publicity by NCDC	OTHERS	53.70364
90	Promotional and Development Expenditure incurred at LINAC	OTHERS	19.53656
91	Promotional and Development Expenditure incurred at LINAC	OTHERS	28.96751
92	Training expenditure on Intg. Coop. Dev. Projects at LINAC	OTHERS	19.55732
93	The Punjab State Coop. Milk Producers' Federation Ltd.	PUNJAB	411.40800
94	Ajmer Zila Dugdh Utpadak Sahakari Sangh Ltd.	RAJASTHAN	626.94200
95	Bhilwara Zila Dugdh Utpadak Sahkari Sangh Ltd.	RAJASTHAN	0.46100
96	Dhaban Gram Sewa Sahakari Samiti Ltd.	RAJASTHAN	0.07800
97	Implementation of Integrated Cooperative Development Project in JALORE District through State Government	RAJASTHAN	19.79200
98	KOTPUTLI KRIYA VIKRIYA SEHKARI SAMITI LIMITED	RAJASTHAN	0.09800
99	NASIRABAD COOPERATIVE MARKETING SOCIETY LTD.	RAJASTHAN	0.05500
100	Implementation of Integrated Cooperative Development Project in Khammam District through State Government	TELANGANA	12.15900
101	Konapoor Primary Agricultural Cooperative Credit Society Ltd.	TELANGANA	0.79900
102	Mulkanoor Cooperative Rural Credit & Marketing Society Ltd.	TELANGANA	13.61000
103	Mulkanoor Cooperative Rural Credit & Marketing Society Ltd.	TELANGANA	57.32900
104	Primary Agricultural Cooperative Credit Society Ltd. Nellipaka	TELANGANA	0.24105
105	Primary Agricultural Cooperative Credit Society Ltd. Nellipaka	TELANGANA	0.99000
106	Primary Agricultural Cooperative Society Ltd. Chennaraopet	TELANGANA	0.37000
107	Telangana State Cooperative Oilseeds Growers' Federation Ltd.	TELANGANA	638.59800

108	Telangana State Cooperative Oilseeds Growers' Federation Ltd.	TELANGANA	187.40200
109	Telangana State Fishermen Co-op. Societies Federation Ltd.	TELANGANA	52.40000
110	Telangana State Sheep & Goat Development Coop. Fed. Ltd.,	TELANGANA	170.49000
111	The Tadla Rampoor Primary Agricultural Cooperative Society Ltd.	TELANGANA	3.89936
112	Bahraich District Cooperative Bank Ltd.	UTTAR PRADESH	3.44100
113	Basti Zila Sahakari Bank Limited	UTTAR PRADESH	6.35300
114	Deoria Kasia District Cooperative Bank Ltd., Deoria	UTTAR PRADESH	12.25400
115	District Cooperative Bank Ltd., Varanasi	UTTAR PRADESH	1.17500
116	Fatehpur District Cooperative Bank Ltd.	UTTAR PRADESH	1.73200
117	Hardoi District Cooperative Bank Ltd.	UTTAR PRADESH	1.87300
118	Implementation of Integrated Cooperative Development Project in Ambedkarnagar District through State Government	UTTAR PRADESH	67.02800
119	Implementation of Integrated Cooperative Development Project in Bareilly District through State Government	UTTAR PRADESH	35.32000
120	Implementation of Integrated Cooperative Development Project in HATHRAS District through State Government	UTTAR PRADESH	21.60000
121	Implementation of Integrated Cooperative Development Project in MEERUT District through State Government	UTTAR PRADESH	24.97500
122	Rampur District Cooperative Bank Limited	UTTAR PRADESH	7.18000
123	Sultanpur Zila Sahakari Bank Ltd.	UTTAR PRADESH	1.29100
124	Zila Sahakari Bank Limited, Ballia	UTTAR PRADESH	1.23100
125	Zila Sahakari Bank Limited, Siddharth Nagar	UTTAR PRADESH	0.08800
126	Zila Sahakari Bank Ltd., Azamgarh	UTTAR PRADESH	6.49600
127	Zila Sahakari Bank Ltd., Ghazipur	UTTAR PRADESH	5.70400
128	Zila Sahakari Bank Ltd., Gorakhpur	UTTAR PRADESH	8.97300
129	Zila Sahakari Bank Ltd., Jaunpur	UTTAR PRADESH	6.63200

130	Zila Sahakari Bank Ltd., Sitapur	UTTAR PRADESH	23.15400
131	District Cooperative Bank Ltd., Dehradun	UTTARAKHAND	20.0000
132	District Cooperative Bank Ltd., Haridwar	UTTARAKHAND	20.35600
133	Nainital District Cooperative Bank Ltd.	UTTARAKHAND	28.93000
134	Zila Sahkari Bank Ltd., Kotdwar	UTTARAKHAND	14.03800
135	2631 PACS assisted through State Government	WEST BENGAL	100.00000
136	1000 PACS assisted through State Government	WEST BENGAL	100.00000
137	Sultanpur Samabay Krishi Unnayan Samiti Limited	WEST BENGAL	2.00000
138	West Bengal State Fishermen's Coop.Fedn. Ltd.	WEST BENGAL	430.13000
	Total		13212.61496

**Societies / Projects assisted through State Government by National
Cooperative Development Corporation (NCDC) : 2019-20**

Rs. in lakh

Sl. No.	Society/ Project (assisted through State Government)	STATE	Grants disbursed during 2019-20
1	Ellon Hiringo Limited	A & N ISLANDS	70.0000
2	ANDHRA PRADESH SHEEP & GOAT DEVELOPMENT COOPERATIVE FEDERATION	ANDHRA PRADESH	347.0220
3	Implementation of Integrated Cooperative Development Project in West Godawari District through State Government	ANDHRA PRADESH	175.5000
4	Indira Kranti Mutually Aided Coop. Consumer Stores Ltd.	ANDHRA PRADESH	1.9750
5	The Kommugudem Large Sized Cooperative Credit Society Ltd.	ANDHRA PRADESH	3.5000
6	The Kommugudem Large Sized Cooperative Credit Society Ltd.	ANDHRA PRADESH	3.5000
7	LOHIT VALLEY AGRO HORT. INDL. COOP. SOCY. LTD.	ARUNACHAL PRADESH	168.7500
8	The Assam Cooperative Apex Bank Limited	ASSAM	398.2570
9	8463 PACS for Farm Machinery Hub assisted through State Government	BIHAR	500.0000
10	Bihar State Coop. Milk Producers' Federation Ltd.,	BIHAR	70.0000
11	Bihar State Coop. Milk Producers' Federation Ltd.,	BIHAR	55.0000
12	Bihar State Coop. Milk Producers' Federation Ltd.,	BIHAR	220.0000
13	Bihar State Cooperative Milk Producers' Fedn Ltd.	BIHAR	42.5815
14	Vaishal Patliputra Dugdh Utpadak Sahakari Sangh Ltd.	BIHAR	25.0000
15	Bilha Cooperative Marketing Society Ltd.	CHATTISGARH	2.9900
16	Chhatisgarh State Coop. Mktg. Fedn. Ltd.	CHATTISGARH	31.7371
17	Goa Bagayatdar Sahakari Kharadi Vikri Sanstha Maryadit	GOA	2.4630
18	Arbudanagar Dugh Utpadak Sahakari Mandli Ltd.	GUJARAT	3.7500

19	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	27.1650
20	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	110.5
21	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	14.4570
22	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	0.3590
23	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	21.5890
24	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	14.6660
25	Kaira District Cooperative Milk Producers Union Ltd.	GUJARAT	61.5100
26	Kaira District Cooperative Milk Producers Union Ltd.	GUJARAT	9.4750
27	Kaira District Cooperative Milk Producers Union Ltd.	GUJARAT	44.9880
28	Kaira District Cooperative Milk Producers Union Ltd.	GUJARAT	49.2080
29	Kaira District Cooperative Milk Producers Union Ltd.	GUJARAT	22.9000
30	Khodiyarnagar Dudh Utpadak Mahila Sahakari Mandli Ltd.	GUJARAT	2.1900
31	Kutch District Cooperative Milk Producers Union Ltd.	GUJARAT	14.4500
32	Kutch District Cooperative Milk Producers Union Ltd.	GUJARAT	17.6090
33	Kutch District Cooperative Milk Producers Union Ltd.	GUJARAT	208.3640
34	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	43.5530
35	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	7.7865
36	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	50.3980
37	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	0.8177
38	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	2.6648
39	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	2.3890

40	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	9.3716
41	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	0.6180
42	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	3.1500
43	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	3.9945
44	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	6.4582
45	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	30.9200
46	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	4.5370
47	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	5.3700
48	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	2.4220
49	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	30.2790
50	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	0.9130
51	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	49.8000
52	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	126.9060
53	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	1.5730
54	Implementation of Integrated Cooperative Development Project in Ambala District through State Government	HARYANA	12.8750
55	Implementation of Integrated Cooperative Development Project in BHIWANI District through State Government	HARYANA	6.7225
56	Implementation of Integrated Cooperative Development Project in Fatehabad District through State Government	HARYANA	13.5625
57	Implementation of Integrated Cooperative Development Project in Hlsar District through State Government	HARYANA	15.7454
58	Bhutti Weavers Cooperative Society Limited (BHUTTICO)	HIMACHAL PRADESH	2.0000
59	Bhutti Weavers Cooperative Society Limited (BHUTTICO)	HIMACHAL PRADESH	3.0549
60	Bhutti Weavers Cooperative Society Limited (BHUTTICO)	HIMACHAL PRADESH	1.2300

61	Bhutti Weavers Cooperative Society Limited (BHUTTICO)	HIMACHAL PRADESH	1.6739
62	H.P. State Coop. Marketing and Cons. Fedn. Ltd.	HIMACHAL PRADESH	50.0000
63	H.P. State Coop. Mktg. & Consumers Fedn. Ltd.	HIMACHAL PRADESH	56.2195
64	Implementation of Integrated Cooperative Development Project in Sirmaur District through State Government	HIMACHAL PRADESH	21.5349
65	The Annapurna Agri Credit, Tourism, Transport, Edu. & Health Coop. Soc. Ltd.	HIMACHAL PRADESH	9.2000
66	The Bajroh Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	2.8000
67	The Bhalwani Cooperative Agriculture Service Society Ltd.	HIMACHAL PRADESH	3.6400
68	The Dakhyut Agricultural Cooperative Society Ltd.,	HIMACHAL PRADESH	10.0000
69	The Dehlan Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	1.3490
70	The Himachal Pradesh State Cooperative Bank Ltd.	HIMACHAL PRADESH	50.0000
71	The Kuthera Coop. Agricultural Service Society Ltd.	HIMACHAL PRADESH	0.2000
72	The Lagmanwin Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	7.6000
73	The Mehri Kathla Agricultural Service Cooperative Society Ltd.	HIMACHAL PRADESH	3.0000
74	The Padam Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	2.8000
75	The Rama Agriculture Service Cooperative Society Ltd.	HIMACHAL PRADESH	2.8000
76	The Saloh Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	3.0000
77	The Santokhgarh Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	3.9000
78	The Tikhari Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	2.4000
79	The Uttap Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	3.4840
80	Implementation of Integrated Cooperative Development Project in Chatra District through State Government	JHARKHAND	138.2340
81	Implementation of Integrated Cooperative Development Project in Koderma District through State Government	JHARKHAND	58.7050

82	Implementation of Integrated Cooperative Development Project in PALAMU District through State Government	JHARKHAND	167.1500
83	Jharkhand Mahila Swawalambi Poultry Saharkari assisted	JHARKHAND	119.1400
84	Attikodige Primary Agricultural Credit Cooperative Society Ltd.,	KARNATAKA	1.0700
85	Bettagere Prathamika Krushi Pattina Sahakara Sangha Niyamitha	KARNATAKA	1.5790
86	Kavadi Primary Agriculture Credit Cooperative Society Ltd.	KARNATAKA	1.5000
87	Prathamika Krushi Pattin Sahakari Sangha Niyamitha, Bevur	KARNATAKA	0.8050
88	Prathamika Krushi Pattina Sahakara Sangha Niyamitha, Begar	KARNATAKA	1.4000
89	Prathmik Krushi Pattin Sahakari Sangh Niyamit, Bllagi Cross-1	KARNATAKA	2.4410
90	Prathmik Krushi Pattina Sahakara Sangh Niyamitha, Jambagi B.K.	KARNATAKA	1.7950
91	Shivamogga, Dvavanagere & Chitradurga Distt. Coop. Milk Producers Societies Union Ltd.	KARNATAKA	108.1680
92	Shivamogga, Dvavanagere & Chitradurga Distt. Coop. Milk Producers Societies Union Ltd.	KARNATAKA	46.4360
93	The Mandya Distt. Coop. Milk Producer's Societies Union Ltd.	KARNATAKA	97.5610
94	Vakkaleri Sericulturists Cum-Farmers Service Cooperative Society Ltd.	KARNATAKA	1.4790
95	Alleppey Cooperative Spinning Mills Ltd.,	KERALA	84.0000
96	Aryanad Service Cooperative Bank Ltd. No.593	KERALA	0.5000
97	Cannanore Coop. Spinning Mills Ltd.	KERALA	32.3800
98	Implementation of Integrated Cooperative Development Project in Idukki District through State Government	KERALA	4.5890
99	Kerala State Coop Fedn for Fisheries Dev Ltd.	KERALA	78.1950
100	Kerala State Coop Fedn for Fisheries Dev Ltd.	KERALA	130.0000
101	Kulasekharapuram SCB No.Q-218	KERALA	1.6400
102	Malappuram Coop. Spinning Mills Ltd.	KERALA	10.0000

103	The Malabar Coop. Textiles Ltd., (MALCOTEX)	KERALA	25.0000
104	Trichur Cooperative Spinnin Mills Ltd.	KERALA	35.7
105	60 PACS/LAMPS assisted through DCCB	MADHYA PRADESH	16.4710
106	Implementation of Integrated Cooperative Development Project in DEWAS District through State Government	MADHYA PRADESH	147.6310
107	Implementation of Integrated Cooperative Development Project in DHAR DISTRICT through State Government	MADHYA PRADESH	67.7510
108	Implementation of Integrated Cooperative Development Project in Harda District through State Government	MADHYA PRADESH	35.1412
109	Implementation of Integrated Cooperative Development Project in Hoshangabad District through State Government	MADHYA PRADESH	47.0230
110	Implementation of Integrated Cooperative Development Project in MORENA District through State Government	MADHYA PRADESH	136.0708
111	Implementation of Integrated Cooperative Development Project in Seoni District through State Government	MADHYA PRADESH	53.7119
112	Implementation of Integrated Cooperative Development Project in Shajapur District through State Government	MADHYA PRADESH	124.6170
113	Implementation of Integrated Cooperative Development Project in SHEOPUR District through State Government	MADHYA PRADESH	28.4320
114	Implementation of Integrated Cooperative Development Project in SHIVPURI District through State Government	MADHYA PRADESH	163.4995
115	Jila Sahakari Kendriya Bank Maryadit, Khargone	MADHYA PRADESH	90.3460
116	Jila Sahakari Kendriya Bank Maryadit, Khargone	MADHYA PRADESH	0.4000
117	NCL Dudhichua Pariyojana Karmchari Sahakari Upbhokta Bhandar Mydt.	MADHYA PRADESH	1.0000
118	Nigahi Pariyojana Karmchari Sahakari Upbhokta Bhandar Mydt.	MADHYA PRADESH	0.9360
119	Primary Agriculture Coop. Socy (PACS), Bhadakuhi	MADHYA PRADESH	33.7532
120	Sahakari Sheetgrih Sanstha Maryadit, Rau	MADHYA PRADESH	14.5200
121	Sahakari Sheetgrih Sanstha Maryadit, Rau	MADHYA PRADESH	12.8400
122	Tapti Beej Utpadak Sahakari Samiti Maryadit	MADHYA PRADESH	1.0000
123	AJINKYATARA SAHAKARI SOOT GIRANI LIMITED, SATARA	MAHARASHTRA	3.3900

124	Babasaheb Kedar Shetkari Sahakari Soot Girni Limited	MAHARASHTRA	150.0000
125	Babasaheb Naik Kapus Utpadak Sahakari Soot Girni Limited	MAHARASHTRA	92.7700
126	Babasaheb Naik Kapus Utpadak Sahakari Soot Girni Limited	MAHARASHTRA	81.1721
127	Choundeshwari Sahakari Soot Girani Ltd., Ichalkaranji	MAHARASHTRA	250.0000
128	Choundeshwari Sahakari Soot Girani Ltd., Ichalkaranji	MAHARASHTRA	382.6000
129	Harana Sahakari Soot Girani Limited	MAHARASHTRA	29.9260
130	Hutatma Swami Warke Sahakari Soot Girni Ltd.	MAHARASHTRA	114.0700
131	Jawahar Shetkari Sahakari Soot Girni Ltd.	MAHARASHTRA	50.0000
132	Metro Hi-Tech Cooperative Textile Park Ltd.	MAHARASHTRA	50.0000
133	Metro Hi-Tech Cooperative Textile Park Ltd.	MAHARASHTRA	7.6300
134	Shree Mahesh Cooperative Spinning Mills Limited	MAHARASHTRA	75.0000
135	Shri Gajanan Sahakari Soot Girni Maryadit	MAHARASHTRA	136.7270
136	Tapi Shetkari Sahakari Sootgirni Limited	MAHARASHTRA	114.8670
137	The Chingai LAMPS Ltd.	MANIPUR	3.3320
138	The Chingai LAMPS Ltd.	MANIPUR	90.0000
139	Implementation of Integrated Cooperative Development Project in KIPHIRE District through State Government	NAGALAND	81.7160
140	Implementation of Integrated Cooperative Development Project in KOHIMA District through State Government	NAGALAND	77.0160
141	Implementation of Integrated Cooperative Development Project in LONGLENG District through State Government	NAGALAND	40.8850
142	Implementation of Integrated Cooperative Development Project in PEREN District through State Government	NAGALAND	58.5680
143	Implementation of Integrated Cooperative Development Project in TUENSANG District through State Government	NAGALAND	129.7840
144	Ambaliatha Service Co-Operative Society Ltd.	ODISHA	8.0000

145	Jarasingha Service Cooperative Society Ltd.	ODISHA	2.0000
146	Kandhal Service Cooperative Society Ltd.	ODISHA	2.0000
147	Paschimbari Service Co-Operative Society Ltd.	ODISHA	8.0000
148	Paunskull Service Co-operative Society Ltd.	ODISHA	8.0000
149	Santoshpur Service Co-operative Society Ltd.	ODISHA	8.0000
150	Promotional and Development Expenditure incurred at LINAC	OTHERS	308.0859
151	Promotional and Development Expenditure incurred at LINAC	OTHERS	9.6318
152	Promotional and Development Expenditure incurred on Publicity by NCDC	OTHERS	55.0183
153	Promotional and Development Expenditure incurred on Training & Education by NCDC	OTHERS	64.9745
154	Training expenditure on Intg. Coop. Dev. Projects at LINAC	OTHERS	48.2997
155	Training expenditure on Intg. Coop. Dev. Projects at LINAC	OTHERS	28.2180
156	Training expenditure on Intg. Coop. Dev. Projects at LINAC	OTHERS	30.2440
157	Ajmer Zila Dugdh Utpadak Sahakari Sangh Ltd.	RAJASTHAN	437.9580
158	Dhaban Gram Sewa Sahakari Samiti Ltd.	RAJASTHAN	2.5620
159	Implementation of Integrated Cooperative Development Project in Churu District through State Government	RAJASTHAN	37.8680
160	Implementation of Integrated Cooperative Development Project in JALORE District through State Government	RAJASTHAN	160.5570
161	Implementation of Integrated Cooperative Development Project in Nagaur District through State Government	RAJASTHAN	74.1050
162	Implementation of Integrated Cooperative Development Project in Sri Ganganagar District through State Government	RAJASTHAN	67.8478
163	KOTPUTLI KRIYA VIKRIYA SEHKARI SAMITI LIMITED	RAJASTHAN	8.7020
164	NASIRABAD COOPERATIVE MARKETING SOCIETY LTD.	RAJASTHAN	2.5650
165	NASIRABAD COOPERATIVE MARKETING SOCIETY LTD.	RAJASTHAN	1.3040

166	Nohar Kray Vikraya Sahakari Samit Ltd.	RAJASTHAN	2.6000
167	Rawatsar Kray Vikraya Sahakari Samiti Ltd.	RAJASTHAN	1.1605
168	Sri Karanpur Kray Vikray Sahakari Samiti Ltd.	RAJASTHAN	6.2650
169	Anna Cooperative spinning Mill Ltd.	TAMIL NADU	208.0000
170	Tamilnadu Cooperative Textile Processing Mills Ltd	TAMIL NADU	33.0000
171	Tamilnadu Cooperative Textile Processing Mills Ltd	TAMIL NADU	60.0000
172	Implementation of Integrated Cooperative Development Project in Adilabad District through State Government	TELANGANA	8.5160
173	Implementation of Integrated Cooperative Development Project in Karimnagar District through State Government	TELANGANA	23.9830
174	Implementation of Integrated Cooperative Development Project in Mahabubnagar District through State Government	TELANGANA	5.6100
175	Konapoor Primary Agricultural Cooperative Credit Society Ltd.	TELANGANA	3.9010
176	Mulkanoor Cooperative Rural Credit & Marketing Society Ltd.	TELANGANA	82.3100
177	Mulkanoor Cooperative Rural Credit & Marketing Society Ltd.	TELANGANA	80.0000
178	Primary Agricultural Cooperative Credit Society Ltd. Nellipaka	TELANGANA	1.3590
179	Primary Agricultural Cooperative Credit Society Ltd. Nellipaka	TELANGANA	1.5100
180	Primary Agricultural Cooperative Society Ltd. Chennaraopet	TELANGANA	6.1200
181	Telangana State Cooperative Oilseeds Growers' Federation Ltd.	TELANGANA	228.8007
182	Telangana State Dairy Development Cooperative Federation Ltd.	TELANGANA	325.0000
183	Telangana State Fishermen Co-op. Societies Federation Ltd.	TELANGANA	120.9475
184	Telangana State Sheep & Goat Development Coop. Fed. Ltd.,	TELANGANA	461.4000
185	Telangana State Sheep and Goat Dev. Coop. Fedn.	TELANGANA	150.0000
186	The Gattududdenapalli Large Sized Cooperative Credit Society Ltd.	TELANGANA	9.0980

187	The Tadla Rampoor Primary Agricultural Cooperative Society Ltd.	TELANGANA	4.3006
188	Bahraich District Cooperative Bank Ltd.	UTTAR PRADESH	3.2011
189	Basti Zila Sahakari Bank Limited	UTTAR PRADESH	24.1100
190	Deoria Kasia District Cooperative Bank Ltd., Deoria	UTTAR PRADESH	32.4260
191	Dist. Cooperative Development Federation Limited, Muzaffarnagar	UTTAR PRADESH	7.0750
192	District Cooperative Bank Ltd., Varanasi	UTTAR PRADESH	7.6970
193	Fatehpur District Cooperative Bank Ltd.	UTTAR PRADESH	5.2640
194	Hardoi District Cooperative Bank Ltd.	UTTAR PRADESH	4.1430
195	Implementation of Integrated Cooperative Development Project in ALLAHABAD District through State Government	UTTAR PRADESH	18.5674
196	Implementation of Integrated Cooperative Development Project in AMROHA District through State Government	UTTAR PRADESH	39.2780
197	Implementation of Integrated Cooperative Development Project in JHANSI District through State Government	UTTAR PRADESH	16.9250
198	Implementation of Integrated Cooperative Development Project in Kaushambi District through State Government	UTTAR PRADESH	40.2380
199	Implementation of Integrated Cooperative Development Project in MEERUT District through State Government	UTTAR PRADESH	23.1550
200	Implementation of Integrated Cooperative Development Project in Pilibhit District through State Government	UTTAR PRADESH	48.5660
201	Implementation of Integrated Cooperative Development Project in SHAHJAHANPUR District through State Government	UTTAR PRADESH	39.3650
202	Kekrahi Kisan Sewa Sahkari Samiti Ltd.	UTTAR PRADESH	2.2000
203	Sirsai Sadhan Sahkari Samiti Ltd.	UTTAR PRADESH	1.6560
204	Sultanpur Zila Sahakari Bank Ltd.	UTTAR PRADESH	4.4650
205	Zila Sahakari Bank Limited, Ballia	UTTAR PRADESH	6.8290
205	Zila Sahakari Bank Limited, Siddharth Nagar	UTTAR PRADESH	0.4620
207	Zila Sahakari Bank Ltd., Azamgarh	UTTAR PRADESH	12.0100

208	Zila Sahakari Bank Ltd., Ghazipur	UTTAR PRADESH	22.7150
209	Zila Sahakari Bank Ltd., Gorakhpur	UTTAR PRADESH	48.6170
210	650 MPACS of Uttarakhand State assisted through State Government	UTTARAKHAND	16.0000
211	650 MPACS of Uttarakhand State assisted through State Government	UTTARAKHAND	1.9100
212	650 MPACS of Uttarakhand State assisted through State Government	UTTARAKHAND	26.0000
213	650 MPACS of Uttarakhand State assisted through State Government	UTTARAKHAND	6.0000
214	650 MPACS of Uttarakhand State assisted through State Government	UTTARAKHAND	21.0000
215	Almora Zila Sahakari Bank Ltd.	UTTARAKHAND	40.4760
216	Uttarakhand Cooperative Federation assisted through State Government	UTTARAKHAND	4.8570
217	Integrated Fisheries development Project in Uttarakhand assisted through State Government	UTTARAKHAND	60.7200
218	Implementation of Integrated Cooperative Development Project in Almora District through State Government	UTTARAKHAND	4.3700
219	Implementation of Integrated Cooperative Development Project in Bageshwar District through State Government	UTTARAKHAND	57.2990
220	Implementation of Integrated Cooperative Development Project in Champawat District through State Government	UTTARAKHAND	43.3680
221	Implementation of Integrated Cooperative Development Project in Pauri Garhwal District through State Government	UTTARAKHAND	33.2400
222	Implementation of Integrated Cooperative Development Project in Rudraprayag District through State Government	UTTARAKHAND	64.2580
223	Implementation of Integrated Cooperative Development Project in Uttarkashi District through State Government	UTTARAKHAND	74.1950
224	Uttarakhand State Coop. Federation Ltd., (UCF)	UTTARAKHAND	226.3700
225	Uttarakhand State Coop. Federation Ltd., (UCF)	UTTARAKHAND	20.5000
226	Uttarakhand State Cooperative Bank Ltd.	UTTARAKHAND	102.3520
227	2631 PACS assisted through State Government	WEST BENGAL	350.0000
228	1000 PACS assisted through State Government for Farm Machinery	WEST BENGAL	400.0000

229	Hat Daluibeazarr Sashya Utpadan 'O' Bikray	WEST BENGAL	5.0000
230	Jhalda L/S Agril. PCMS Ltd.	WEST BENGAL	2.7
231	Kangsabati Cooperative Spinning Mills Ltd.	WEST BENGAL	55.0000
232	Khejuri Thana Co-op. Agril. Marketing Society Ltd.	WEST BENGAL	3.0000
233	One Lakh New Beneficiary assisted through State Government	WEST BENGAL	250.0000
234	Tamralipta CSM Ltd.	WEST BENGAL	67.0000
235	West Bengal Coop. Spinning Mills Ltd.	WEST BENGAL	110.0000
236	Indian Farm Forestry Development Cooperative Ltd.	HARYANA	105.7600
237	Indian Farm Forestry Development Cooperative Ltd.	HARYANA	31.2500
238	Indian Farm Forestry Development Cooperative Ltd.	HARYANA	45.8719
	Total		13426.9116

**Societies / Projects assisted through State Government by National
Cooperative Development Corporation (NCDC) : 2020-21**

Rs. in lakh

Sl. No.	Society/ Project (assisted through State Government)	STATE	Grants disbursed during 2020-21
1	ANDHRA PRADESH SHEEP & GOAT DEVELOPMENT COOPERATIVE assisted through State Government	ANDHRA PRADESH	689.68700
2	Implementation of Integrated Cooperative Development Project(ICDP) in CHITTOOR district through State Government	ANDHRA PRADESH	861.51800
3	Implementation of Integrated Cooperative Development Project(ICDP) in Kakinada district through State Government	ANDHRA PRADESH	669.01000
4	Implementation of Integrated Cooperative Development Project(ICDP) in KURNOOL district through State Government	ANDHRA PRADESH	671.23200
5	Indira Kranti Mutually Aided Coop. Consumer Stores Ltd.	ANDHRA PRADESH	1.97500
6	LOHIT VALLEY AGRO HORT. INDL. COOP. SOCY. LTD. assisted through State Government	ARUNACHAL PRADESH	143.75000
7	The Assam Cooperative Apex Bank Limited	ASSAM	155.37300
8	Bihar State Coop. Milk Producers' Federation Ltd.,	BIHAR	316.36000
9	Vaishali Patilputra Dugdh Utpadak Sahakari Sangh Ltd.	BIHAR	97.11000
10	Bihar State Coop. Milk Producers' Federation Ltd.,	BIHAR	198.94700
11	8463 PACS for Farm Machinery Hub assisted through State Government	BIHAR	1300.00000
12	Implementation of Integrated Cooperative Development Project(ICDP) in Vaishali district through State Government	BIHAR	319.30100
13	Bilha Cooperative Marketing Society Ltd.	CHATTISGARH	1.09375
14	Indian Council for Agricultural Research	DELHI	232.00000
15	Goa Bagayatdar SKVS Ltd., Ponda, Goa assisted through State Government	GOA	4.27000
16	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	3.48600
17	Kutch District Cooperative Milk Producers Union Ltd.	GUJARAT	16.56100
18	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	3.76700
19	Shree Lodra Juth Oilseed Producers Cooperative Mandli Ltd., Gandhinagar	GUJARAT	2.37125

20	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	17.99000
21	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	103.52000
22	Kutch District Cooperative Milk Producers Union Ltd.	GUJARAT	151.04600
23	Surat District Cooperative Milk Producers Union Ltd.	GUJARAT	12.77500
24	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	9.00400
25	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	279.92900
26	Implementation of Integrated Cooperative Development Project(ICDP) in Hisar district through State Government	HARYANA	9.39300
27	The Himachal Pradesh State Cooperative Agriculture & Rural Development Bank Ltd.	HIMACHAL PRADESH	28.58300
28	The Himachal Pradesh State Cooperative Bank Ltd.	HIMACHAL PRADESH	47.99300
29	The Santokhgarh Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	3.90000
30	Talyana Gram Seva Cooperative Society Ltd., Talyana	HIMACHAL PRADESH	2.97400
31	H.P. State Coop. Marketing and Cons. Fedn. Ltd. For 917 Societies assisted through State Government	HIMACHAL PRADESH	550.00000
32	The Behl Pathiar Cooperative Agriculture Service Society Ltd.	HIMACHAL PRADESH	5.00000
33	The Minjgran Cooperative Agriculture Service Society Ltd.	HIMACHAL PRADESH	3.80000
34	The Mau Komo Cooperative Multipurpose Society Ltd	HIMACHAL PRADESH	2.94000
35	Implementation of Integrated Cooperative Development Project(ICDP) in SIMDEGA district through State Government	JHARKHAND	70.00000
36	No.276 Ponnampetnad Agricultural Produce Marketing and Processing Cooperative Society Ltd	KARNATAKA	3.96000
37	Bettagere Prathamika Krushi Pattina Sahakara Sangha Niyamitha	KARNATAKA	1.57900
38	Prathamik Krushi pattin Sahakari Sangh Niyamith, Benadi	KARNATAKA	1.02800
39	Attikodige Primary Agricultural Credit Cooperative Society Ltd.,	KARNATAKA	1.07000
40	The Raichur Agricultural Produce Marketing & Processing Cooperative Socy. Ltd.	KARNATAKA	11.10000
41	Doddamarali Krishi Pattin Seva Sahakara Sangha Niyamitha Doddamarali	KARNATAKA	0.94900

42	The Nandagad Dakshin Bhag Prathamik Krishi Pattin Sahakari Sangh Niyamit, Nandgad	KARNATAKA	2.97500
43	Kavadi Primary Agriculture Credit Cooperative Society Ltd.,	KARNATAKA	1.50000
44	Shivamogga, Dvavanagere & Chitradurga Distt. Coop. Milk Producers Societies Union Ltd.	KARNATAKA	34.02000
45	2 Societies assisted through State Government	KERALA	0.43750
46	6 Societies assisted through State Government	KERALA	0.64100
47	Panavally SCB No.901 assisted through State Government	KERALA	0.91900
48	Engandiyoor Panchayat Vanitha Coop. Society Ltd, N assisted through State Government	KERALA	0.28100
49	6 Societies assisted through State Government	KERALA	0.39400
50	Nellimoodu Vanitha Cooperative Society Ltd. No.T.1334	KERALA	6.15400
51	Implementation of Integrated Cooperative Development Project(ICDP) in Idukki district through State Government	KERALA	42.34200
52	Implementation of integrated Cooperative Development Project(ICDP) in Palakkad district through State Government	KERALA	54.98000
53	Implementation of Integrated Cooperative Development Project(ICDP) in Thrissur district through State Government	KERALA	40.88000
54	Kerala State Coop Fedn for Fisheries Dev Ltd. assisted through State Government	KERALA	100.00000
55	Kerala State Coop Fedn for Fisheries Dev Ltd. (MATSYFED) assisted through State Government	KERALA	370.00000
56	Trichur Cooperative Spinninlun Mills Ltd. assisted through State Government	KERALA	162.94000
57	Malappuram Coop. Spinning Mills Ltd. assisted through State Government	KERALA	20.84000
58	60 Primary Agriculture Coop. Socy (PACS) assisted through State Government	MADHYA PRADESH	2.82520
59	60 PACS/LAMPS assisted through State Government	MADHYA PRADESH	9.41200
60	Jila Sahakari Kendriya Bank Maryadit, Khargone	MADHYA PRADESH	8.36400
61	Vipnan Sahakari Sanstha Maryadit, Peltawad	MADHYA PRADESH	15.40000
62	Implementation of Integrated Cooperative Development Project(ICDP) in GWALIOR district through State Government	MADHYA PRADESH	100.36300
63	Implementation of Integrated Cooperative Development Project(ICDP) in PANNA district through State Government	MADHYA PRADESH	94.57000

64	Implementation of Integrated Cooperative Development Project(ICDP) in MORENA district through State Government	MADHYA PRADESH	158.65300
65	Implementation of Integrated Cooperative Development Project(ICDP) in Chhatarpur district through State Government	MADHYA PRADESH	52.19900
66	Implementation of Integrated Cooperative Development Project(ICDP) in MANDLA district through State Government	MADHYA PRADESH	188.06948
67	Pune Zilla Sahakari Dudd Utpadak Sangh Maryadit	MAHARASHTRA	1.82000
68	Pune Zilla Sahakari Dudd Utpadak Sangh Maryadit	MAHARASHTRA	6.70800
69	Harani Sahakari Soot Girani Limited	MAHARASHTRA	50.00798
70	Jawhar Shetkari Sahakari Soot Girni Ltd.	MAHARASHTRA	475.00000
71	Hutatma Swami Warke Sahakari Soot Girni Ltd.	MAHARASHTRA	289.45000
72	Babasaheb Kedar Shetkari Sahakari Soot Girni Limited	MAHARASHTRA	147.00000
73	Babasaheb Naik Kapus Utpadak Sahakari Soot Girni Limited	MAHARASHTRA	496.44000
74	Choundeshwari Sahakari Soot Girani Ltd., Ichalkaranji	MAHARASHTRA	635.55000
75	Tapi Shetkari Sahakari Sootgirni Limited	MAHARASHTRA	1075.30500
76	AJINKYATARA SAHAKARI SOOT GIRANI LIMITED, SATARA	MAHARASHTRA	396.02000
77	Shree Mahesh Cooperative Spinning Mills Limited	MAHARASHTRA	1089.66000
78	Shri Gajanan Sahakari Soot Girni Maryadit	MAHARASHTRA	915.75700
79	Through Animal Husbandry and Veterinary Deptt.-1 Societies	MEGHALAYA	1345.87000
80	Implementation of Integrated Cooperative Development Project(ICDP) in MAMIT district through State Government	MIZORAM	38.03900
81	Mizoram Apex Handloom & Handicraft Coop. Society assisted through State Government	MIZORAM	22.50000
82	Implementation of Integrated Cooperative Development Project(ICDP) in TUENSANG district through State Government	NAGALAND	41.41800
83	Implementation of Integrated Cooperative Development Project(ICDP) in LONGLENG district through State Government	NAGALAND	13.85200
84	Implementation of Integrated Cooperative Development Project(ICDP) in KIPHIRE district through State Government	NAGALAND	28.62900
85	Implementation of Integrated Cooperative Development Project(ICDP) in KOHIMA district through State Government	NAGALAND	55.93200

86	Implementation of Integrated Cooperative Development Project(ICDP) in PEREN district through State Government	NAGALAND	35.82700
87	Tatar Primary Agricultural Marketing Cooperative Society Ltd.	NAGALAND	3.51100
88	Naikudi Service Cooperative Society Ltd.	ODISHA	8.00000
89	Amarda Road Service Cooperative Society Ltd.	ODISHA	8.00000
90	Promotional and Development Expenditure incurred on Training & Education by NCDC	OTHERS	8.81079
91	Training expenditure on Intg. Coop. Dev. Projects at LINAC	OTHERS	26.62080
92	Promotional and Development Expenditure incurred on Publicity by NCDC	OTHERS	51.30491
93	Promotional and Development Expenditure Incurred at LINAC	OTHERS	388.16704
94	Ajmer Zila Dugdh Utpadak Sahakari Sangh Ltd.	RAJASTHAN	2436.51000
95	Implementation of Integrated Cooperative Development Project(ICDP) in PALLI district through State Government	RAJASTHAN	37.84100
96	Implementation of Integrated Cooperative Development Project(ICDP) in Chittorgarh district through State Government	RAJASTHAN	53.10600
97	Implementation of Integrated Cooperative Development Project(ICDP) in Churu district through State Government	RAJASTHAN	0.60400
98	Implementation of Integrated Cooperative Development Project(ICDP) in BHARATPUR district through State Government	RAJASTHAN	27.47600
99	Implementation of Integrated Cooperative Development Project(ICDP) in JALORE district through State Government	RAJASTHAN	16.51500
100	Implementation of Integrated Cooperative Development Project(ICDP) in Vellore district through State Government	TAMIL NADU	34.93100
101	Implementation of Integrated Cooperative Development Project(ICDP) in Chennai district through State Government	TAMIL NADU	195.11900
102	Implementation of Integrated Cooperative Development Project(ICDP) in NAMAKKAL district through State Government	TAMIL NADU	66.71100
103	Implementation of Integrated Cooperative Development Project(ICDP) in KANYAKUMARI district through State Government	TAMIL NADU	55.56200
104	Implementation of Integrated Cooperative Development Project(ICDP) in Nilgiri district through State Government	TAMIL NADU	0.09350
105	Implementation of Integrated Cooperative Development Project(ICDP) in THIRUVALLUR district through State Government	TAMIL NADU	46.85600
106	6 Spinning Mill Societies assisted through State Government	TAMIL NADU	81.43000

107	Primary Agricultural Cooperative Credit Society Ltd, Mellipaka	TELANGANA	2.50000
108	Mulkanoor Cooperative Rural Credit & Marketing Society Ltd.	TELANGANA	47.2177
109	Telangana State Sheep and Goat Dev.Coop. Fedn. assisted through State Government	TELANGANA	248.45600
110	Telangana State Dairy Development Cooperative Federation Ltd.	TELANGANA	1000.00000
111	Telangana State Sheep & Goat Development Coop. Fed. Ltd.,	TELANGANA	2558.38237
112	Telangana State Cooperative Oilseeds Growers' Federation Ltd.	TELANGANA	165.37132
113	Telangana State Fishermen Co-op. Societies Federation Ltd.	TELANGANA	1394.99000
114	Mulkanoor Cooperative Rural Credit & Marketing Society Ltd.	TELANGANA	60.00000
115	Implementation of Integrated Cooperative Development Project(ICDP) in DHALAI district through State Government	TRIPURA	61.97000
116	Implementation of Integrated Cooperative Development Project(ICDP) in UNAKOTI district through State Government	TRIPURA	66.76000
117	Implementation of Integrated Cooperative Development Project(ICDP) in NORTH TRIPURA & UNOKOTI district through State Government	TRIPURA	71.77000
118	Uttar Pradesh Cooperative Bank Ltd.	UTTAR PRADESH	99.86200
119	District Cooperative Bank Ltd., Agra	UTTAR PRADESH	1.45600
120	Zila Sahakari Bank Ltd., Jaunpur	UTTAR PRADESH	14.69500
121	Zila Sahakari Bank Ltd., Gorakhpur	UTTAR PRADESH	10.44600
122	Jalaun District Cooperative Bank Limited	UTTAR PRADESH	1.45600
123	District Cooperative Bank Ltd., Meerut	UTTAR PRADESH	1.45600
124	Zila Sahkari Bank Ltd. Lalitpur	UTTAR PRADESH	1.45600
125	District Cooperative Bank Limited, Bijnour	UTTAR PRADESH	1.45600
126	Zila Sahakari Bank Limited, Siddharth Nagar	UTTAR PRADESH	7.48400
127	Zila Sahakari Bank Ltd., Sitapur	UTTAR PRADESH	1.45600
128	Zila Sahkari Bank Ltd., Morebad	UTTAR PRADESH	1.45600

129	Dist. Cooperative Development Federation Limited, Muzaffarnagar	UTTAR PRADESH	1.98100
130	Implementation of Integrated Cooperative Development Project(ICDP) in Kaushambi district through State Government	UTTAR PRADESH	66.71500
131	Implementation of Integrated Cooperative Development Project(ICDP) in SHAHJAHANPUR district through State Government	UTTAR PRADESH	58.19600
132	Implementation of Integrated Cooperative Development Project(ICDP) in JHANSI district through State Government	UTTAR PRADESH	37.02500
133	Implementation of Integrated Cooperative Development Project(ICDP) in AMROHA district through State Government	UTTAR PRADESH	69.07700
134	Implementation of Integrated Cooperative Development Project(ICDP) in SITAPUR district through State Government	UTTAR PRADESH	28.93200
135	Implementation of Integrated Cooperative Development Project(ICDP) in MEERUT district through State Government	UTTAR PRADESH	59.91000
136	Implementation of Integrated Cooperative Development Project(ICDP) in HAPUR district through State Government ICDP	UTTAR PRADESH	8.90600
137	Implementation of Integrated Cooperative Development Project(ICDP) in Faizabad district through State Government	UTTAR PRADESH	12.77300
138	Implementation of Integrated Cooperative Development Project(ICDP) in ALLAHABAD district through State Government	UTTAR PRADESH	66.10500
139	Implementation of Integrated Cooperative Development Project(ICDP) in HATHRAS district through State Government	UTTAR PRADESH	47.66000
140	Implementation of Integrated Cooperative Development Project(ICDP) in Pilibhit district through State Government	UTTAR PRADESH	144.85400
141	Implementation of Integrated Cooperative Development Project(ICDP) in JALAJUN district through State Government	UTTAR PRADESH	89.05000
142	Implementation of integrated Cooperative Development Project(ICDP) in AGRA district through State Government	UTTAR PRADESH	17.35400
143	Implementation of Integrated Cooperative Development Project(ICDP) in UNNAO district through State Government	UTTAR PRADESH	22.88700
144	Kisan Sewa Sahkari Samiti Ltd., Kota	UTTAR PRADESH	1.00000
145	Tabar Kisan Sewa Sahkari Samiti Ltd.	UTTAR PRADESH	1.00000
146	Kisan Sewa Sahkari Samiti Ltd., Badhi	UTTAR PRADESH	1.00000
147	Sadhan Sahkari Samiti Ltd. Randeva	UTTAR PRADESH	1.00000
148	Kisan Sewa Sahkari Samiti Ltd., Salhapur	UTTAR PRADESH	1.00000
149	Badgaon Kisan Sewa Sahkari Samiti Ltd.	UTTAR PRADESH	0.40000
150	Kisan Sewa Sahkari Samiti Ltd., Nansuta	UTTAR PRADESH	0.40000

151	650 MPACS of Uttarakhand State-1 Societies	UTTARAKHAND	89.18000
152	Almora Zila Sahakari Bank Ltd.	UTTARAKHAND	4.10000
153	650 MPACS of Uttarakhand State assisted through State Government	UTTARAKHAND	78.28000
154	Uttarakhand State Coop. Federation Ltd., (UCF) assisted through State Government	UTTARAKHAND	595.35900
155	Uttarakhand State Coop. Federation Ltd., (UCF) assisted through State Government	UTTARAKHAND	51.70800
156	650 MPACS of Uttarakhand State assisted through State Government	UTTARAKHAND	140.00000
157	Implementation of Integrated Cooperative Development Project(ICDP) in Bageshwar district through State Government	UTTARAKHAND	1.11700
158	Implementation of Integrated Cooperative Development Project(ICDP) in UDHAM SINGH NAGAR district through State Government	UTTARAKHAND	108.18600
159	Integrated Fisheries development Project in Uttarakhand assisted through State Government	UTTARAKHAND	604.04300
160	650 MPACS of Uttarakhand State assisted through State Government	UTTARAKHAND	40.13000
161	2631 PACS assisted through State Government	WEST BENGAL	900.00000
162	One Lakh New Beneficiary assisted through State Government	WEST BENGAL	1710.00000
163	1000 PACS assisted through State Government for Farm Machinery	WEST BENGAL	690.00000
164	Tamralipta CSM Ltd. assisted through State Government	WEST BENGAL	74.51000
165	Kangsabati Cooperative Spinning Mills Ltd. assisted through State Government	WEST BENGAL	79.86000
166	West Bengal Coop. Spinning Mills Ltd. assisted through State Government	WEST BENGAL	200.00000
167	W. B. State Fishermen Coop. Federation (BENFISH) assisted through State Government	WEST BENGAL	28.31200
168	Indian Farm Forestry Development Cooperative Ltd.		31.25000
	Total		31166.81589

**Societies / Projects assisted through State Government by National
Cooperative Development Corporation (NCDC) : 2021-22**

Rs. in lakh

Sl. No.	Society/ Project (assisted through State Government)	STATE	Grants disbursed during 2021-22 (upto 6.2.2022)
1	ASSIST	ANDHRA PRADESH	6.40800
2	Centre For Sustainable Agriculture (CSA)	ANDHRA PRADESH	2.13600
3	Centre For Sustainable Agriculture (CSA)	ANDHRA PRADESH	8.54400
4	Mahila Abhiruddhi Society (APMAS)	ANDHRA PRADESH	12.81600
5	Assam Agricultural University, Jorhut	ASSAM	6.40800
6	Assam Agricultural University, Jorhut	ASSAM	4.27200
7	Associated Tea & Agro Management Service Pvt. Ltd. Assam	ASSAM	2.13600
8	8463 PACS assisted through State Government for Farm Machinery Hub	BIHAR	1200.00000
9	Action for Social Advancement (ASA)	BIHAR	14.95200
10	Andhra Pradesh Mahila Abhivruddhi Society, Hyderabad	BIHAR	12.81600
11	BASIX Krishi Samuruddhi Limited (BKSL)	BIHAR	8.54400
12	Bihar State Coop. Milk Producers' Federation Ltd.,	BIHAR	50.00000
13	Implementation of Integrated Cooperative Development Project (ICDP) in PURNEA district through State Government	BIHAR	121.62800
14	Indian Farm Forestry Development Coop. Ltd. (IFFDC)	BIHAR	17.08800
15	Kaushalya Foundation	BIHAR	12.81600
16	Professional Assistance for Development Action (PRADAN)	BIHAR	14.95200
17	All India Institute of Medical Sciences (AIIMS), Raipur	CHATTISGARH	12.00000
18	Bilha Cooperative Marketing Society Ltd.	CHATTISGARH	1.09375
19	Chhatisgarh State Coop. Mktg. Fedn. Ltd. assisted through State Government	CHATTISGARH	37.42757

20	Krishi Vikas Sahakari Samiti Ltd. - Chhatisgarh	CHATTISGARH	4.27200
21	Krishi Vikas Sahakari Samiti Ltd. - Chhatisgarh	CHATTISGARH	4.27
22	Madhya Bharat Consortium of Farmers Producer Co. Ltd.	CHATTISGARH	12.81600
23	Nageshwara Charitable Trust (NCT) - Chhatisgarh	CHATTISGARH	8.54400
24	Panchmahal District Coop. Milk Producers' Union Ltd.	GUJARAT	112.67375
25	Banaskantha Distt. Cooperative Milk Producers Union Ltd.	GUJARAT	5.21500
26	Bharuch District Cooperative Milk Producers' Union Ltd.	GUJARAT	28.76000
27	DEEPAK FOUNDATION	GUJARAT	10.68000
28	IFFCO Kisan Sanchar Ltd.	GUJARAT	12.81600
29	IFFCO Kisan Sanchar Ltd.	GUJARAT	12.81600
30	Rajasthan Bal Kalyan Samiti (RBKS)	GUJARAT	8.54400
31	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	24.80700
32	Sabarkantha Distt. Coop. Milk Producers' Union Ltd.	GUJARAT	89.12500
33	Tintoda Mahila Dudh Utpadak Sahakari Mandali Ltd	GUJARAT	2.14000
34	Implementation of Integrated Cooperative Development Project(ICDP) in REWARI district through State Government	HARYANA	49.17900
35	Implementation of Integrated Cooperative Development Project(ICDP) in GURGAON district through State Government	HARYANA	0.60000
36	Implementation of Integrated Cooperative Development Project(ICDP) in Kaithal district through State Government	HARYANA	0.60000
37	Implementation of Integrated Cooperative Development Project(ICDP) in Karnal district through State Government	HARYANA	0.60000
38	Implementation of Integrated Cooperative Development Project(ICDP) in Kurkshetra district through State Governmen	HARYANA	0.60000
39	Implementation of Integrated Cooperative Development Project(ICDP) in Panipat district through State Government	HARYANA	0.60000

40	Implementation of Integrated Cooperative Development Project(ICDP) in Sonipat district through State Government	HARYANA	0.60000
41	Association of Rural Activities and Voluntary Action for Literary Information	HIMACHAL PRADESH	4.27200
42	Association of Rural Activities and Voluntary Action for Literary Information	HIMACHAL PRADESH	10.68000
43	Karoli Cooperative Multipurpose Society Ltd.	HIMACHAL PRADESH	10.88000
44	Margdarshak Development Projects & Consulting Pvt Ltd.	HIMACHAL PRADESH	4.27200
45	Margdarshak Development Projects & Consulting Pvt Ltd.	HIMACHAL PRADESH	10.68000
46	The Kakkar Cooperative Agricultural Service Society Ltd.	HIMACHAL PRADESH	9.12000
47	Sher-E-Kashmir University of Science & Technology, Jammu	JAMMU & KASHMIR	12.81600
48	Action For Social Advancement	JHARKHAND	10.68000
49	Evangelical Social Action Fourem (ESAF)	JHARKHAND	10.68000
50	Godda Mahila Krishi Bagwani Swalambi Sahkari Samiti Ltd	JHARKHAND	2.73340
51	Implementation of Integrated Cooperative Development Project(ICDP) in GUMLA district through State Government	JHARKHAND	7.86000
52	PRADAN	JHARKHAND	10.68000
53	Doddamaralli Krishi Pattin Seva Sahakara Sangha Niyamitha Doddamarali	KARNATAKA	0.87300
54	Initiatives For Development Foundation Bangalore	KARNATAKA	6.40800
55	Kolavanahalli Sericulturist-cum-Farmers Service Coop. Society Ltd.	KARNATAKA	0.58800
56	Mysore Resettlement And Development Agency (MYRADA)	KARNATAKA	4.27200
57	Prathamika Krushi Pattina Sahakara Sangha Niyamitha, Begar	KARNATAKA	1.37200
58	Seethur Primary Agriculture Credit Cooperative Society Ltd., Seethur	KARNATAKA	2.19100
59	Seva Sahakara Sangha Niyamitha, Bheemanakone	KARNATAKA	2.19300
60	Skillnet Solutions India Pvt Ltd.	KARNATAKA	6.40800
61	Skillnet Solutions India Pvt Ltd.	KARNATAKA	8.54400

62	Social Education Economical Development Society (SEEDS)	KARNATAKA	6.40800
63	Sri Sri Rural Development Programme Trust	KARNATAKA	4.27200
64	The Raichur Agricultural Produce Marketing & Processing Cooperative Socy. Ltd.	KARNATAKA	16.21600
65	Evangelical Social Action Forum (ESAF), Thrissur	KERALA	12.81600
66	Peermade Development Society (PDS), Idukki	KERALA	4.27200
67	The Malabar Coop. Textiles Ltd., (MALCOTEX) assisted through State Government	KERALA	79.22000
68	Gurukripa Kisan Utpadak Sahakari Sanstha Mydt. Hussainpur, Pahadgarh	MADHYA PRADESH	2.98333
69	Implementation of Integrated Cooperative Development Project(ICDP) in Chhatarpur district through State Government	MADHYA PRADESH	56.12700
70	Implementation of Integrated Cooperative Development Project(ICDP) in MANDLA district through State Government	MADHYA PRADESH	72.54100
71	Implementation of Integrated Cooperative Development Project(ICDP) in MORENA district through State Government	MADHYA PRADESH	77.66500
72	Implementation of Integrated Cooperative Development Project(ICDP) in PANNA district through State Government	MADHYA PRADESH	23.61700
73	Implementation of Integrated Cooperative Development Project(ICDP) in SATNA district through State Government	MADHYA PRADESH	19.62300
74	Implementation of Integrated Cooperative Development Project(ICDP) in SHEOPUR district through State Government	MADHYA PRADESH	135.64700
75	Integrated Socio Economic Development Services (ISEDS)	MADHYA PRADESH	4.27200
76	Krishi Vikas Sahakari Samiti (KVSSL)	MADHYA PRADESH	6.40800
77	Madhya Bharat Consortium of Farmers Producer Company Ltd.	MADHYA PRADESH	8.54400
78	Manthan Gramin Samaj Sewa Samiti (Manthan)	MADHYA PRADESH	4.27200
79	Manthan Gramin Samaj Sewa Samiti (Manthan)	MADHYA PRADESH	4.27200
80	Sahakari Sheetgrih Sanstha Maryadit, Rau	MADHYA PRADESH	19.70000
81	Samradaha Mahila Bahvuddeshya Sahkari Samiti, Maryadit, Singpur	MADHYA PRADESH	0.57500

82	Action for Agricultural Renewal in Maharashtra (AFARM), Pune	MAHARASHTRA A	6.40800
83	Agriculture Development Trust, Baramati, Pune	MAHARASHTRA A	6.40800
84	Babasaheb Naik Kapus Utpadak Sahakari Soot Girmi Limited	MAHARASHTRA A	165.71000
85	Maha Farmers Producer Company (MAHA FPC), Pune	MAHARASHTRA A	6.40800
86	Maharashtra Cooperative Development Corporation, Pune	MAHARASHTRA A	6.40800
87	Maharashtra Cooperative Development Corporation, Pune	MAHARASHTRA A	4.27200
88	Metro Hi-Tech Cooperative Textile Park Ltd.	MAHARASHTRA A	88.29000
89	Pune Zilla Sahakari Dudh Utpadak Sangh Maryadit	MAHARASHTRA A	25.62000
90	Dvara Trust	MANIPUR	4.27200
91	Champhai Large Size Agri.Multipurpose Coop.Society assisted through State Government	MIZORAM	23.13000
92	North East Initiative Development Agency (NEIDA)	NAGALAND	8.54400
93	North East Initiative Development Agency (NEIDA)	NAGALAND	8.54400
94	Bartana Service Co-operative Society Ltd.	ODISHA	6.33840
95	Deoda Primary Agricultural Co-operative Society Ltd.	ODISHA	3.07845
96	Harsha Trust	ODISHA	10.68000
97	Institute of Chemical Technology, Mumbai, Indian Oil Odisha Campus Bhubaneswar	ODISHA	4.27200
98	Synergy Institute of Technology Bhubneswar	ODISHA	6.40800
99	Implementation of Integrated Cooperative Development Project(ICDP) in Chennai district through State Government Training expenditure on Intg. Coop. Dev. Projects	OTHERS	8.86151
100	International Competence Centre for Organic Agriculture	PUNJAB	12.81600
101	Ajmer Zila Dugdh Utpadak Sahakari Sangh Ltd.	RAJASTHAN	50.00000
102	Consumer Unity and Trust Society	RAJASTHAN	12.81600
103	Gramin Vikas Trust	RAJASTHAN	12.81600

104	Implementation of Integrated Cooperative Development Project(ICDP) In BHARATPUR district through State Government	RAJASTHAN	36.32400
105	Krishi Vikas Sahakari Samiti Ltd.	RAJASTHAN	8.54400
106	Krishi Vikas Sahakari Samiti Ltd.	RAJASTHAN	8.54400
107	Dhan Foundation	TAMIL NADU	10.68000
108	Erode Precision Farm Producer company	TAMIL NADU	10.68000
109	Evangelican Social Action Forum (ESAF)	TAMIL NADU	8.54400
110	Implementation of Integrated Cooperative Development Project(ICDP) in Chennai district through State Government	TAMIL NADU	168.20300
111	Implementation of Integrated Cooperative Development Project(ICDP) in KANYAKUMARI district through State Government	TAMIL NADU	19.36700
112	Implementation of Integrated Cooperative Development Project(ICDP) in NAMAKKAL district through State Government	TAMIL NADU	32.71483
113	Implementation of Integrated Cooperative Development Project(ICDP) in THIRUVALLUR district through State Government	TAMIL NADU	22.41900
114	Social Education Economical Development Society (SEEDS)	TAMIL NADU	8.54400
115	Centre for Sustainable Agriculture	TELANGANA	6.40800
116	Centre for Sustainable Agriculture	TELANGANA	4.27200
117	Mulkanoor Cooperative Rural Credit & Marketing Society Ltd.	TELANGANA	21.89200
118	Telangana State Dairy Development Cooperative Federation Ltd.	TELANGANA	380.00000
119	Telangana State Fishermen Co-op. Societies Federation Ltd.	TELANGANA	250.00000
120	Telangana State Sheep & Goat Development Coop. Fed. Ltd.,	TELANGANA	575.43743
121	Implementation of Integrated Cooperative Development Project(ICDP) in DHALAI district through State Government	TRIPURA	30.00000
122	Implementation of Integrated Cooperative Development Project(ICDP) in NORTH TRIPURA & UNOKOTI district through State Government COO-1 Societies	TRIPURA	30.00000

123	Implementation of Integrated Cooperative Development Project(ICDP) in UNAKOTI district through State Government	TRIPURA	30.00000
124	BASIX-Krishi Samruddhi Ltd. (BKSL)	UTTAR PRADESH	4.27200
125	Centre of Technology and Entrepreneurship Development (CTED)	UTTAR PRADESH	17.08800
126	Gramin Vikas Trust	UTTAR PRADESH	8.54400
127	Implementation of Integrated Cooperative Development Project(ICDP) in ALLAHABAD district through State Government	UTTAR PRADESH	115.48464
128	Implementation of Integrated Cooperative Development Project(ICDP) in Ambedkarnagar district through State Government	UTTAR PRADESH	44.05000
129	Implementation of Integrated Cooperative Development Project(ICDP) in Hamirpur district through State Government	UTTAR PRADESH	21.13000
130	Implementation of Integrated Cooperative Development Project(ICDP) in HATHRAS district through State Governmen	UTTAR PRADESH	1.26600
131	Implementation of Integrated Cooperative Development Project(ICDP) in JALAUN district through State Government	UTTAR PRADESH	14.85600
132	Implementation of Integrated Cooperative Development Project(ICDP) in Kaushambi district through State Government	UTTAR PRADESH	34.32000
133	Implementation of Integrated Cooperative Development Project(ICDP) in MAHOBA district through State Government	UTTAR PRADESH	20.58400
134	Implementation of Integrated Cooperative Development Project(ICDP) in SHAHJAHANPUR district through State Government	UTTAR PRADESH	4.37900
135	Implementation of Integrated Cooperative Development Project(ICDP) in SONBHDHRA district through State Government	UTTAR PRADESH	14.98100
136	Indian Farm Forestry Development Corporation (IFFDC)	UTTAR PRADESH	8.54400
137	Kaushalya Foundation	UTTAR PRADESH	10.68000
138	Margdarshak Development project & Consulting Pvt. Ltd.	UTTAR PRADESH	8.54400
139	Sheel Biotech Limited	UTTAR PRADESH	6.40800
140	Integrated Fisheries development Project in Uttarakhand assisted through Sttae Government	UTTARAKHAND	22.00000
141	650 MPACS of Uttarakhand State	UTTARAKHAND	52.43000

142	Appropriate Technology of India (AYT)	UTTARAKHAN D	8.54400
143	Biocert International Private Ltd.	UTTARAKHAN D	10.11100
144	Gramin Kshetra Vikash Samiti	UTTARAKHAN D	12.81600
145	Indian Farm Forestry Development Coop. Ltd. (IFFDC)	UTTARAKHAN D	14.95200
146	Uttarakhand State Coop. Federation Ltd., (UCF) through State Government	UTTARAKHAN D	28.00000
147	2631 PACS assisted through State Government	WEST BENGAL	1200.00000
148	1000 PACS assisted through State Government	WEST BENGAL	600.00000
149	One Lakh New Beneficiary assisted through State Government	WEST BENGAL	40.00000
150	West Bengal Coop. Spinning Mills Ltd assisted through State Government	WEST BENGAL	196.44000
	Total		7299.61606

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

LOK SABHA
STARRED QUESTION NO. 99
TO BE ANSWERED ON 8TH FEBRUARY 2022

MULTI-PURPOSE COOPERATIVE SOCIETIES

*99. SHRI HANUMAN BENIWAL:

Will the Minister of COOPERATION सहकारिता मंत्री be pleased to state:

- (a) whether the Government is aware that multi-purpose cooperative societies set up in various States of the country, including Rajasthan have mis-appropriated crores of rupees of investors;
- (b) if so, the number of such cases which have come to the notice of the Government;
- (c) the amount of money mis-appropriated by the said societies alongwith the number of investors who lost their money in the process, society-wise; and
- (d) the steps taken by the Government in this regard to safeguard the interest of the investors?

ANSWER

MINISTER OF COOPERATION
सहकारिता मंत्री (SHRI AMIT SHAH)

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA
STARRED QUESTION NO. 99 DUE FOR REPLY ON 8TH FEBRUARY, 2022**

(a) to (d) Yes sir. A large number of complaints have been received for non-repayment / misappropriation of deposits of investors against some of the multi-state cooperative societies in various states of the Country, including Rajasthan. In case of delinquent societies against whom complaints are received, action for winding up is taken under Section 86 of the Multi-State Cooperative Societies (MSCS) Act, 2002. Presently winding up proceedings is underway in case of 77 societies, a list of which is at Annexure A. Complete details regarding the amount of money misappropriated by the societies, along with the numbers of members who lost their money is not available.

Annexure-A

List of multi-State cooperative societies against whom liquidation proceedings are under way under Section 66 of the MSCS Act, 2002:

Sl. No.	Name of the society	State
1.	Jatropha Growers & Bio-Fuel Development Cooperative Ltd., Hyderabad, Andhra Pradesh	Andhra Pradesh
2.	The Regional Resource Development Cooperative Society Ltd., Vijayawada, Andhra Pradesh	Andhra Pradesh
3.	South Indian Fisherman Coop. Society Ltd., Vishakapatnam, A.P.	Andhra Pradesh
4.	Grahak Bazar Cooperative Society Ltd., Hyderabad, Andhra Pradesh	Andhra Pradesh
5.	Tourism Development Coop. India Ltd., Jangpura, New Delhi	Delhi
6.	Jyoti Credit & Savings Swabhlambi Sahakari Samiti Ltd., Mathura Road, New Delhi	Delhi
7.	Skyark Multi-State Cooperative Group Housing Society Ltd., Paschim Vihar, New Delhi	Delhi
8.	Crown Credit Coopertalve Society Ltd., Dwarka, Delhi	Delhi
9.	Success Valley Credit Cooperative Society Ltd., Shakarpur, Delhi	Delhi
10.	Cooperative Store Ltd., Super Bazar, New Delhi	Delhi
11.	HBN Credit Cooperative Society Ltd., Pashim Vihar, New Delhi	Delhi
12.	LokhitBharti Credit Cooperative Society Ltd., Shlvaji Marg, New Delhi	Delhi
13.	Aadi Credit Cooperative Society Ltd., New Delhi	Delhi
14.	Eye Vision India Credit Cooperative Society Ltd., New Delhi	Delhi

	Delhi	
15.	Mapusa Urban Cooperative Bank of Goa Ltd., Goa	Goa
16.	Gujarat Industrial Cooperative Bank Limited, Ahmedabad	Gujarat
17.	Machavpura Mercantile Cooperative Bank Limited, Ahmedabad	Gujarat
18.	Petrofils Cooperative Ltd. Vadodara, Gujarat	Gujarat
19.	Adarsh Credit Cooperative Society Ltd., Ahmedabad, Gujarat	Gujarat
20.	Rainbow Multi State Credit Cooperative Society Ltd., Dhanbad, Jharkhand	Jharkhand
21.	Memon Cooperative Bank Limited, Mumbai	Maharashtra
22.	Apex Urban Cooperative Bank of Maharashtra and Goa Limited, Mumbai	Maharashtra
23.	The Pfizer Employees Co-operative Credit Society Limited, Mumbai, Maharashtra	Maharashtra
24.	BhandaraLaxmi Multi State Credit Co-operative Society Limited, Bhandara, Maharashtra	Maharashtra
25.	DaulatShetkariSakharKarkhana Ltd., Kolhapur, Maharashtra	Maharashtra
26.	ShriMahalaxmi Multi State Coop. Credit Society Ltd., Mumbai, Maharashtra	Maharashtra
27.	Shree Dhokeshwar Multi State Urban Cooperative Credit Society Ltd., Ahmednagar, Maharashtra	Maharashtra
28.	ShubhKalyan Multi State Cooperative Credit Society Ltd., Osmanabad, Maharashtra	Maharashtra
29.	Kolpe-Patil Multi State Cooperative Credit Society Ltd., Pune, Maharashtra	Maharashtra
30.	S.P. Global Multipurpose Cooperative Society Ltd., Pune, Maharashtra	Maharashtra

31.	Shrinath Multi State Urban Cooperative Credit Society Ltd., Ahmednagar, Maharashtra	Maharashtra
32.	AdityaAarthikNiyojan Multi State Cooperative Credit Society Ltd., Pune, Maharashtra	Maharashtra
33.	SamruddhaJeevan Multi State Multi-Purpose Cooperative Society Ltd., Pune, Maharashtra	Maharashtra
34.	BhalchandHirachandRaisoni Multi State Cooperative Credit Society Ltd., Jalgaon, Maharashtra	Maharashtra
35.	Malaika Multi State Cooperative Credit Society Ltd., Malaika Estate, RajeShivaji Nagar, Sakivihar Road, Pawai, Mumbai- 400042	Maharashtra
36.	Arthatatwa Multi State Credit Coop. Society Ltd., Bhubaneswar, Odisha	Odisha
37.	Swastik India Multi State Credit Cooperative Society Ltd., Bhubaneswar, Odisha	Odisha
38.	Mideast Multi State Credit Cooperative Society Ltd., Bhubaneswar, Odisha	Odisha
39.	Utkal Multi State Credit Cooperative Society Ltd., Bhubaneshwar, Odisha	Odisha
40.	Sai Kishore Multi State Credit Cooperative Society Ltd., Bhubaneswar, Odisha	Odisha
41.	Rajiv Gandhi Memorial Multi-State Credit Cooperative Society Ltd., Bhubaneswar, Odisha	Odisha
42.	SLB Multistate Credit Cooperative Society Ltd., Bhubaneshwar, Odisha	Odisha
43.	Vista Credit Cooperative Society Ltd., Bhubaneshwar, Odisha	Odisha
44.	Sunray Multi State Multi-Purpose Cooperative Society Ltd., Balasore, Odisha	Odisha

45.	Micro Finance Credit Cooperative Society Ltd., Bhubaneswar, Odisha	Odisha
46.	Green India Multi State Members Credit Cooperative Society Ltd., Ganjam, Odisha	Odisha
47.	Lakshya Multipurpose Cooperative Society Ltd., Bathinda, Punjab	Punjab
48.	Bhavishya Credit Cooperative Society Ltd., Udaipur, Rajasthan	Rajasthan
49.	Apeshwar Credit Cooperative Society Ltd., Sirohi, Rajasthan	Rajasthan
50.	ARGOSY Credit Cooperative Society Ltd., Sirohi, Rajasthan	Rajasthan
51.	ShriKhoteshwar Urban Credit Cooperative Society Ltd., Sirohi, Rajasthan	Rajasthan
52.	Marwar Urban Credit Cooperative Society Ltd., Barmer, Rajasthan	Rajasthan
53.	Arbuda Credit Cooperative Society Ltd., Sirohi, Rajasthan	Rajasthan
54.	Power Build Home Credit Cooperative Society Ltd., Jodhpur, Rajasthan	Rajasthan
55.	Sahyog Credit Cooperative Society Ltd., Sirohi, Rajasthan	Rajasthan
56.	Sundaram Credit Cooperative Society Ltd., Sirohi, Rajasthan	Rajasthan
57.	Bharti Credit Cooperative Society Ltd., Ajmer, Rajasthan	Rajasthan
58.	Sanjivani Credit Cooperative Society Ltd., Barmer, Rajasthan	Rajasthan
59.	Prompt Multi State Cooperative House Building Society Ltd., Coimbatore, Tamil Nadu	Tamil Nadu
60.	ICICI Bank Staff Cooperative Thrift & Credit Society Ltd., Madurai, Tamil Nadu	Tamil Nadu

61.	The Happy Future Multipurpose Cooperative Society Ltd., Chennai, Tamil Nadu	Tamil Nadu
62.	Imayam Multi State Housing Co-operative Society Limited Chennai, Tamil Nadu	Tamil Nadu
63.	Silver Finance & Credit Cooperative Society Ltd., U.T. of Chandigarh	U.T. of Chandigarh
64.	Janlaxmi Multipurpose Cooperative Society Ltd., Aligarh, Uttar Pradesh	Uttar Pradesh
65.	Anant-Nidhi Credit Cooperative Society Limited, Lucknow, Uttar Pradesh	Uttar Pradesh
66.	Gab GramyaVikas Credit Cooperative Society Ltd., Lucknow, Uttar Pradesh	Uttar Pradesh
67.	Uttar Bharat Urban Cooperative Bank Federation Ltd., Lucknow, Uttar Pradesh	Uttar Pradesh
68.	National Farmers' Cooperative Ltd., Ghaziabad, Uttar Pradesh	Uttar Pradesh
69.	Evergreen Agro Multi State Co-operative Society Limited, Noida, Uttar Pradesh	Uttar Pradesh
70.	Uttar Pradesh Cooperative Construction and Development Ltd., Lucknow, Uttar Pradesh	Uttar Pradesh
71.	Prithivi Credit Cooperative Society Ltd., Lucknow, Uttar Pradesh	Uttar Pradesh
72.	Capital Credit Cooperative Multi State Society Ltd., Firozabad, Uttar Pradesh	Uttar Pradesh
73.	Chakra MS Credit Cooperative Society Ltd., Kolkata, West Bengal	West Bengal
74.	Misal Multipurpose Cooperative Society Ltd., Kolkata, West Bengal	West Bengal
75.	Sovereign Multipurpose Cooperative Society Ltd , 24 Parganas (North) Kolkata, West Bengal	West Bengal

76.	Rage Multi State Credit Cooperative Society Ltd., North 24 Parganas, West Bengal	West Bengal
77.	Universal Multi State Credit Cooperative Society Ltd., Kolkata, West Bengal	West Bengal

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION
LOK SABHA
UNSTARRED QUESTION NO. 3038
TO BE ANSWERED ON 22ND MARCH, 2022

WINDING UP OF MULTI STATE COOPERATIVES

3038. SHRI K. MURALEEDHARAN:

Will the Minister of Cooperation सहकारिता मंत्री be pleased to state:

- (a) the number of Multi State Cooperative societies wound up under the Multi State Cooperative Societies (MSCS) Act, 2002 so far; and
(b) the grounds for such winding up?

ANSWER

MINISTER OF COOPERATION
सहकारिता मंत्री (SHRI AMIT SHAH)

(a): Winding-up proceedings in case of 78 multi-State cooperative societies are presently underway.

(b): Action for winding-up is taken under Section 86 of the Multi State Cooperative Societies (MSCS) Act, 2002 against delinquent societies which do not function as per the provisions of MSCS Act, 2002 and against whom complaints are received.

LOK SABHA SECRETARIAT
COMMITTEE ON GOVERNMENT ASSURANCES BRANCH
MEMORANDUM No. 4

Subject: Request for dropping of Assurance given in reply to Unstarred Question No. 1218 dated 14.12.2022 regarding "Protection of Personal Data".

On 14 December, 2022, Adv. Adoor Prakash and Shri Kumbakudi Sudhakaran, M.Ps., addressed an Unstarred Question No. 1218 dated 14.12.2022 regarding "Protection of Personal Data" to the Minister of Electronics and Information Technology. The text of the Question alongwith the reply of the Minister is given in the Annexure.

2. The reply to the Question was treated as an Assurance by the Committee and required to be implemented by the Ministry of Electronics and Information Technology within three months from the date of reply but the Assurance is yet to be implemented.

3. In this regard, the Ministry of Electronics and Information Technology *vide* O.M. F. No. 2(364)/2022-Parl. dated 30 June, 2023 has stated as under:-

"The expression given in the reply is only a factual position and hence does not construe as an Assurance."

4. In view of the above, the Ministry, with the approval of the Minister of State for Electronics and Information Technology, has requested the Committee to drop the Assurance.

The Committee may consider.

Dated:- 09/11/2023

New Delhi

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 1218
TO BE ANSWERED ON: 14.12.2022

PROTECTION OF PERSONAL DATA

1218. ADV. ADOOR PRAKASH:
SHRI KUMBAKUDI SUDHAKARAN:

Will the Minister of Electronics and Information Technology be pleased to state:

(a) whether the Government has reduced the explicit provisions on the harms caused by data privacy breaches, as per the draft Digital Personal Data Protection Bill, 2022;

(b) if so, the reasons thereof, in the light of Justice B.N. Srikrishna Committee Report and the Hon'ble Supreme Court judgment of 2017 on the Puttaswamy vs Union of India case;

(c) the reason for the absence of a clear-cut distinction between personal data and sensitive personal data in the draft bill;

(d) whether the personal data collected from an individual in a non-digital form is not protected under the new draft bill, if so, the details thereof; and

(e) whether the Government is providing immunity to mass surveillance by Government agencies, which is unconstitutional and detrimental to citizens' privacy and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAJEEV CHANDRASEKHAR)

(a): No, Sir.

(b): Does not arise.

(c) and (d): The Ministry of Electronics and Information Technology has prepared a draft Bill, titled the Digital Personal Data Protection Bill, 2022. It is undergoing extensive public consultation with various stakeholders.

(e) No, Sir.

LOK SABHA SECRETARIAT
COMMITTEE ON GOVERNMENT ASSURANCES BRANCH

MEMORANDUM No. 5

Subject: Request for dropping of Assurance given in reply to Unstarred Question No. 3864 dated 21.12.2021 regarding "SC/ST Scholarships".

On 21 December, 2021, Shri Rattan Lal Kataria M.P., addressed an Unstarred Question No. 3864 regarding "SC/ST Scholarships" to the Minister of Social Justice and Empowerment. The text of the Question along with the reply of the Minister is given in the Annexure.

2. The reply to the Question was treated as an Assurance by the Committee and required to be implemented by the Ministry of Social Justice and Empowerment within three months from the date of the reply but the Assurance is yet to be implemented.

3. In this regard, the Ministry of Social Justice and Empowerment (Department of Social Justice and Empowerment) vide O.M. No. K-16012/14/2021-SCD-V dated 29 May, 2023 has stated as under:-

"It is informed that this matter was pending with Central Bureau of Investigation (CBI) for investigation. CBI had further informed that it is awaiting State Government's consent for registering a regular case. In pursuance of the matter, a letter dated 19.05.2023 has been received from CBI informing that the Government of Punjab has handed over the investigation to Vigilance Bureau, Government of Punjab. The said investigation has been transferred to the State Vigilance Bureau."

4. In light of this development, the Ministry, with the approval of the Hon'ble Minister of Social Justice and Empowerment has requested the Committee to drop the Assurance.

The Committee may consider.

DATED:- 09/11/2023
NEW DELHI

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.3864
TO BE ANSWERED ON 21.12.2021**

SC/ST SCHOLARSHIPS

†3864. SHRI RATTAN LAL KATARIA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received certain complaints about scams in scholarship of students belonging to SC/ST in educational institutions in different States of the country during the last three years;
- (b) if so, the details thereof;
- (c) whether any cases have been filed against the educational institutions involved in those scams; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)**

(a) & (b): Yes Sir. In the month of August, 2020, the Government has received some complaints regarding misappropriation of funds under Post Matric Scholarship Scheme for Scheduled Caste students in the state of Punjab.

(c) & (d): Yes Sir. The case has been referred to the Central Bureau of Investigation (CBI) for investigation.

LOK SABHA SECRETARIAT
COMMITTEE ON GOVERNMENT ASSURANCES BRANCH
MEMORANDUM No. 7

Subject: Request for dropping of Assurance given in reply to Unstarred Question No. 1938 dated 19.12.2022 regarding "Crypto Currency and Virtual Digital Assets".

On 19 December, 2022, Dr. Umesh G. Jadhav and various other MPs., addressed an Unstarred Question No. 1938 regarding "Crypto Currency and Virtual Digital Assets" to the Minister of Finance. The text of the Question alongwith the reply of the Minister is given in the Annexure.

2. The reply to the Question was treated as an Assurance by the Committee and required to be implemented by the Ministry of Finance (Department of Economic Affairs) within three months from the date of reply but the Assurance is yet to be implemented.

3. In this regard, the Ministry of Finance (Department of Economic Affairs) vide G.M. F. No. 2/30/2023-Cy dated 25 July, 2023 has stated as under:-

"The investigation against Crypto Exchanges for tax evasion is an undergoing process and the same is completed within statutory time frame as envisaged under CGST Act, 2017. In this regard, pending investigation of 4 cases as mentioned in reply to Lok Sabha PQ No. 1938 have been closed on payment of tax alongwith interest and penalty."

4. In view of the above, the Ministry, with the approval of the Minister of State in the Ministry of Finance, has requested the Committee to drop the Assurance.

The Committee may consider.

Dated:- 09/11/2023

New Delhi

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS
LOK SABHA UNSTARRED QUESTION NO. 1938
TO BE ANSWERED ON 19.12.2022

Crypto Currency and Virtual Digital Assets

1938. DR. UMESH G. JADHAV:
SHRI SANGANNA AMARAPPA:
SHRI L.S. TEJASVI SURYA:
SHRI SHA.BRA.DR.JAI SIDDESHWAR
SHIVACHARYA MAHASWAMIJI:

Will the Minister of FINANCE
be pleased to state:

- (a) whether the Government proposes to regulate or restrict the Virtual Digital Assets (VDA) in the country and if so, the details thereof;
- (b) the salient features of regulation, if any, laid down by the Government for crypto currency and VDAs;
- (c) whether the Government plans to forge international cooperation for regulating crypto currencies and VDAs and if so, the details thereof;
- (d) the estimated size of the crypto currency market in the country along with the number of registered/recognised crypto exchanges in the country; and
- (e) the details of crypto exchanges which are under investigation by the Government for money laundering and tax evasion cases?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (d): Currently, crypto assets are unregulated in India. The government does not register crypto exchanges. Crypto assets by definition are borderless and require international collaboration to prevent regulatory arbitrage. Therefore, any legislation for regulation or for banning can be effective only with significant international collaboration on evaluation of the risks and benefits and evolution of common taxonomy and standards.

(e): The Directorate of Enforcement is investigating several cases related to Crypto frauds wherein a few crypto exchanges have also been found involved in money laundering. Necessary action as per provisions of Prevention of Money Laundering Act, 2002 (PMLA) has been taken by the Directorate of Enforcement. As on 14.12.2022, proceeds of crime amounting to Rs. 907.48 crores have been attached/seized, 03 persons have been arrested and 04 Prosecution Complaints have been filed before the Special Court, PMLA, in these cases.

Further, under Foreign Exchange management Act, 1999 (FEMA), assets amounting to Rs. 289.68 crores have been seized under section 37A of FEMA and 01 Show Cause Notice to crypto exchange Zama Labs Pvt Ltd, known as WazirX, and its Director under FEMA for transactions involving crypto assets worth Rs. 2,790.74 crore has also been issued.

Few cases of evasion of Goods and Services Tax (GST) by crypto exchanges have been detected by Central GST formations as given below:

No. of Crypto Exchange Investigated	Quantum of evasion detected (In Cr.)	Recovery (In Cr.)	Status
12	87.60	110.97 (Including interest & penalty)	Further investigation under process in 8 cases and 4 cases closed on payment of tax along with interest and penalty.

**LOK SABHA SECRETARIAT
COMMITTEE ON GOVERNMENT ASSURANCES BRANCH**

MEMORANDUM No. 8

Subject: Request for dropping of Assurance given in reply to Starred Question No. 123 dated 10 February, 2023 (Supplementary by Shri Tapir Gao, M.P.) regarding "Setting up of AYUSH Centres - Hospitals."

On 10 February, 2023, Shri Gajanan Kirtikar and Shri Hemant Tukaram Godse, M.Ps., addressed a Starred Question No. 123 regarding "Setting up of AYUSH Centres - Hospitals" to the Minister of AYUSH. The text of the Question along with the reply of the Minister is given in the Annexure.

2. During the discussion, Shri Tapir Gao, M.P. raised the following Supplementary Question to the Minister of AYUSH:-

"I want to know from the Ministry of AYUSH as to from when the Ayush institute will start in my area."

3. In reply, the Minister for AYUSH *inter-alia* stated as follows:-

"Ayush Institute in your area will be operational as soon as possible, we are actively engaged in its establishment and we will provide you with a positive update very soon."

4. The above reply was treated as an Assurance by the Committee and required to be implemented by the Ministry of AYUSH within three months from the date of the reply but the Assurance is yet to be implemented.

5. In this regard, the Ministry of AYUSH *vide* O.M. F. No. H-11016/40/2023-P AND E dated 20 July, 2023 has stated as under:

"that under Centrally Sponsored Scheme of National Ayush Mission (NAM), Ministry of Ayush has approved Rs.222.22 lakh to Arunachal Pradesh for establishment of new Government Ayurvedic Medical College & Hospital at Tezu, Lohit District during 2015-16 as per the proposal received from State Government through State Annual Action Plan (SAAP). Accordingly, Central share of Rs. 199.995 lakh has been released for the same. However, State Government has not utilized the grant and refunded the same to Ministry of Ayush during 2021-22. Further, it is also submitted that under NAM, the approved SAAPS will be implemented/executed by the respective State/UT Governments and in the present case since the funds released to Arunachal Pradesh have been returned to Ministry of Ayush, it appears that this Ministry may have no role to play in fulfilling the afore mentioned Assurance."

6. In view of the above, the Ministry, with the approval of the Minister of State in the Ministry of AYUSH, has requested the Committee to drop the Assurance.

The Committee may consider.

New Delhi

Dated: 09/11/2023

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI,
SIDDHA AND HOMOEOPATHY (AYUSH)**

**LOK SABHA
STARRED QUESTION NO. 123
TO BE ANSWERED ON THE 10TH FEBRUARY, 2023
SETTING UP OF AYUSH CENTRES - HOSPITALS**

†+123. **SHRI GAJANAN KIRTIKAR:
SHRI HEMANT TUKARAM GODSE:**

Will the Minister of AYUSH be pleased to state:

- (a) the number of AYUSH centres-hospitals operational at present in the country, State-wise;
- (b) whether the Government proposes to establish more AYUSH centres-hospitals in the country including Maharashtra, district-wise;
- (c) if so, the details thereof; and
- (d) the number of patients who took treatment in the said AYUSH centres-hospitals during the last three years and the current year, State-wise?

**ANSWER
THE MINISTER OF AYURVEDA, YOGA & NATUROPATHY, UNANI,
SIDDHA AND HOMOEOPATHY (AYUSH)**

(SHRI SARBANANDA SONOWAL)

(a) to (d) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 123* FOR 10TH FEBRUARY, 2023**

(a) As reported by State/UT Governments and various Central Government Organizations, there are 3844 Ayush hospitals functional in the country as on 01.04.2021. Out of 3844 Ayush hospitals, 43 hospitals are under Central Government Health Scheme (CGHS), Ministry of Health & Family Welfare and various Central Government Organizations. The details of number of Ayush hospitals, State/UT-wise are furnished at **Annexure-I**.

(b) & (c): Public Health being a State subject, establishment of Ayush hospitals in the country including Maharashtra comes under purview of respective State/UT Governments. However, under the Centrally Sponsored Scheme of National Ayush Mission (NAM), there is a provision of financial assistance for setting up of 50/30/10 bedded integrated Ayush hospitals. State Government may avail eligible financial assistance by projecting the same through State Annual Action Plan (SAAP) as per the provisions of NAM guidelines. The details of approved 50/30/10 bedded integrated Ayush hospitals under NAM from the year 2014-15 to 2021-22 are furnished at **Annexure-II**.

(d): Public Health being a State subject, the primary responsibility of maintaining the record of patients who took treatment under Ayush system of medicine comes under the purview of respective State/UT Governments. However, the details of patients who took treatment in Ayurveda, Siddha, Unani, Sowa-Rigpa and Homoeopathy medical colleges in the country available with the National Commission for Indian System of Medicine (NCISM) and the National Commission for Homoeopathy (NCH) respectively are furnished at **Annexure-III** and **Annexure-IV**.

State/UT-wise number of Ayush hospitals as on 01.04.2021

S. No.	State / UT	Ayurveda	Unani	Siddha	Yoga	Naturopathy	Homoeopathy	Sowa-Rigpa	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
A. State/UT									
1	Andhra Pradesh	3	2	0	0	0	3	0	8
2	Arunachal Pradesh	10	0	0	0	0	2	0	12
3	Assam	1	0	0	0	0	3	0	4
4	Bihar	5	1	0	0	0	2	0	8
5	Chhattisgarh	11	1	0	1	0	3	0	16
6	Delhi	2	2	0	0	0	2	0	6
7	Goa	1	0	0	0	0	1	0	2
8	Gujarat	39	0	0	0	0	1	0	40
9	Haryana	13	1	0	0	0	1	0	15
10	Himachal Pradesh	33	0	0	0	1	0	0	34
11	Jammu & Kashmir	4	4	0	0	0	3	0	11
12	Jharkhand	0	0	0	0	0	1	0	1
13	Karnataka	193	23	0	0	18	35	0	269
14	Kerala	129	0	1	0	1	34	0	165
15	Madhya Pradesh	41	4	0	0	6	26	0	77
16	Maharashtra	78	7	0	0	0	56	0	141
17	Manipur	6	5	0	5	0	9	0	25
18	Meghalaya	4	0	0	0	0	8	0	12
19	Mizoram	1	0	0	0	0	1	0	2
20	Nagaland	2	0	0	2	0	2	0	6
21	Odisha	6	0	0	0	0	4	0	10
22	Punjab	21	1	0	0	0	3	0	25
23	Rajasthan	118	11	0	1	2	6	0	138
24	Sikkim	2	0	0	1	0	2	1	6
25	Tamil Nadu	2	1	289	2	0	1	0	295
26	Tripura	3	0	0	1	0	3	0	7
27	Uttar Pradesh	1788	183	0	0	0	11	0	1982
28	Uttarakhand	431	3	0	0	0	0	0	434
29	West Bengal	6	2	0	0	0	16	1	25
30	A&N Islands	1	0	0	1	0	1	0	3
31	Chandigarh	1	0	0	0	0	1	0	2
32	D&N Haveli and Daman & Diu	2	0	0	2	0	2	0	6
33	Ladakh	0	0	0	0	0	0	0	0
34	Lakshadweep	1	0	0	0	0	1	0	2
35	Puducherry	1	0	0	0	0	0	0	1
36	Telangana	4	3	0	0	1	3	0	11
	TOTAL (A)	2963	254	290	16	29	247	2	3801
	B. CGHS & Central Government Organizations	19	8	6	1	2	6	1	43
	TOTAL (A+B)	2982	262	296	17	31	253	3	3844

Source: State/ UT Governments & various Central Government Organizations

The details of approved Integrated Ayush Hospitals in the country under National Ayush Mission from 2014-15 to 2021-22

S. No.	Name of the State/UT	Location of the Integrated Ayush Hospital
1.	Andaman and Nicobar Islands	Port Blair
2.	Andhra Pradesh	Kakinada Visakhapatnam
3.	Assam	Goalpara Majuli
4.	Bihar	Patna
5.	Chandigarh	Chandigarh
6.	Chhattisgarh	Champa Mahasamund Koria Korba Kanker Narayanpur Bijapur Dantewada Raipur Bilaspur Durg Sarguja District Headquarter Dalli Rajhara
7.	Goa	South Goa
8.	Haryana	Hisar
9.	Himachal Pradesh	Kullu Mandi
10.	Jammu & Kashmir	Kishtwar Kupwara Bilawar Kulgam Samba
11.	Jharkhand	Ranchi
12.	Karnataka	Gadag Mangalore
13.	Kerala	Chalaky, Thrissur Mattannur, Kannur
14.	Lakshadweep	Kavaratti
15.	Maharashtra	Nandurbar Sindhudurg Pune Ahmednagar
16.	Manipur	Moreh, Chandel District Churachandpur Kwakeithel Konjeng Leikai Keirao AC, Imphal East District
17.	Madhya Pradesh	Bhopal

		Indore
		Narsinghpur
		Amarkantak
		Mandleshwar
		Balaghat
		Sehore
18.	Meghalaya	Sohra, CHC, East Khasi Hills Umtrew, Ri Bhoi District
19.	Mizoram	Aizwal
20.	Nagaland	Noklak, Tuensang District
		Razha, Chedema
		Sapangya (Chungtia)
		Yachem, Longleng
21.	Odisha	Dhenkanal
		Behrampur
		Balasore
22.	Puducherry	Villanur
		Yanam
23.	Punjab	Moga
		Dayalpur Sodhia Zirakpur
24.	Rajasthan	Bhilwara
		Ajmer
		Churu
		Bikaner
		Jaipur
		Sikar
25.	Sikkim	Kyongsa, West Sikkim
26.	Tamil Nadu	Theni
		Thiruvannamalai
		Pudukkottai
27.	Telangana	Anantgiri, Vikarabad, Rangareddy Distt.
		Bhupalpalli (V&M), Jayashankar Bhupalpalli District.
		Siddipet Headquarters
28.	Tripura	Paradise Chowmuhani, Agartala
		Belonia
29.	Uttar Pradesh	Bulandshahar
		Bilhour, Kanpur
		West Katli, Lucknow
		Badrasi, Varanasi
		Nawab Ganj, Bareilly
		Basti
		Srathu Kaushambi
		Sonbhadra
		Orai Jalaun
		Sant Kabir Nagar
		Saharanpur
		Deoria
		Lalitpur
		Amethi

		Kanpur Dehat
		Firozpur, Balia District
		Raebareli
		Baghpat
		Fatehpur
		Shravasti
		Unnao
		Hardoi
		Gorakhpur
		Sambhal
30.	Uttarakhand	Haldwani
		Jakhnidhar, Tehri
		Tanakpur, Champawat
31.	West Bengal	Tapsikhata, Alipurduar District
		Paschim Midnapore

The number of patients who took treatment in Ayurveda, Siddha, Unani and Sowa-Rigpa medical colleges, State/UT-wise from 2019 to 2022

S.No.	State	2019	2020	2021	2022
1	Andhra Pradesh	307844	300681	154305	189282
2	Assam	75552	75393	30336	52465
3	Bihar	651143	693346	447237	943298
4	Chandigarh	40731	64045	26994	30494
5	Chhattisgarh	371216	247711	234980	265270
6	Delhi	1106668	1000210	270403	453142
7	Goa	49664	51253	38435	47902
8	Gujarat	2218865	1695830	1390840	2136973
9	Haryana	587486	645554	309578	629259
10	Himachal Pradesh	208130	115900	108727	154783
11	Jammu and Kashmir	217527	235877	124506	220944
12	Jharkhand	73013	69208	31260	40510
13	Karnataka	5146787	4406082	3513220	4363401
14	Kerala	1647335	1377965	795003	886983
15	Madhya Pradesh	1608989	1449882	1094676	1791195
16	Maharashtra	5541387	5169317	3327163	5076370
17	Meghalaya	-	-	5221	8219
18	Odisha	332983	195047	202115	256968
19	Puducherry	39519	-	23803	42455
20	Punjab	886322	594855	553734	801893
21	Rajasthan	1234084	1164290	617432	978558
22	Tamil Nadu	2355554	2184657	1327245	1988962
23	Telangana	504298	437662	143885	226985
24	Uttar Pradesh	5296518	4649032	2867912	5532317
25	Uttarakhand	974729	897514	566691	848145
26	West Bengal	293611	251325	173772	211675
	Total	31769955	27972636	18379473	28178448

Sources: National Commission for Indian System of Medicine (NCISM)

Annexure-IV

The number of patients who took treatment in Homoeopathy medical colleges, State/UT-wise from 2019 to 2022

S.No.	State	2019	2020	2021	2022
1	Andhra Pradesh	469800	547200	259200	296100
2	Assam	40800	20400	27600	38400
3	Bihar	722100	510000	572700	681300
4	Chandigarh	73200	30600	36600	39900
5	Chhattisgarh	149700	94500	92700	125100
6	Delhi	211800	129300	104700	165000
7	Goa	49200	30300	51900	45000
8	Gujarat	2519100	1953000	2490600	2842500
9	Haryana	78336	91890	37890	82500
10	Himachal Pradesh	77700	20400	46500	76200
11	Jharkhand	141900	99900	119700	253200
12	Karnataka	1200300	961200	1044300	1215900
13	Kerala	511200	470700	416400	384600
14	Madhya Pradesh	1255800	1662600	1096200	1239000
15	Maharashtra	3549300	3015900	3432300	3796200
16	Meghalaya	21000	24000	27000	39000
17	Odisha	191100	162000	122700	180300
18	Punjab	163500	127500	136500	93300
19	Rajasthan	520800	359100	434100	583200
20	Tamil Nadu	854400	546600	662400	939600
21	Telangana	454500	320400	319500	431700
22	Uttar Pradesh	1309800	710400	788400	1596000
23	Uttarakhand	94200	62700	78900	90900
24	West Bengal	959100	766800	503400	789300
	Total	15618636	12717390	12902190	16024200

Sources: National Commission for Homoeopathy (NCH)

(Q. 123)

SHRI HEMANT TUKARAM GODSE: Hon. Speaker Sir, Ayush is our nation's strength, and it can benefit not just our country, but the entire world. Ayush sector is growing rapidly, but manufacturing and plantation of herbal products have not been able to match that speed because of which there is shortage of herbal products. On the other side, farmers are in trouble because of the same crop pattern. They cannot recover their cost of production also. So, through you, hon. Speaker Sir, I want to ask hon. Minister whether Ayush Ministry have some plans regarding plantation of ayurvedic herbs in collaboration with the Ministry of Agriculture, so that both farmers and ayurvedic product manufacturers will get benefits.

डॉ. (प्रो.) महेन्द्र मुंजपरा : माननीय अध्यक्ष जी, वर्ष 2014 में जब से प्रधान मंत्री मोदी जी ने कार्यभार संभाला है, तब से आयुष सेक्टर बहुत ही ग्रो कर रहा है। वर्ष 2014-15 में आयुष का बजट सिर्फ 691 करोड़ रुपये था। वर्ष 2023-24 में यह बढ़कर 3647.50 करोड़ रुपये हो गया है। माननीय सदस्य ने जो सवाल पूछा है, वह नेशनल मेडिसिनल प्लांट्स बोर्ड के बारे में पूछा है। नेशनल मेडिसिनल प्लांट्स बोर्ड में जो आयुर्वेदिक सम्पत्ति है, आयुष हर्ब्स है, उसको ग्रो करने के लिए व्यवस्था है। उसके अंदर हम यह कार्य कर रहे हैं।

श्री तापिर गाव : ऑनरेबल स्पीकर सर, मैं आयुष मंत्री और मंत्रालय को धन्यवाद देता हूँ। मेरे होम टाउन के लिए लास्ट टाइम 100 करोड़ रुपये सैंक्शन किये थे। इतना इंफ्रास्ट्रक्चर है, मैं आयुष मंत्रालय से यह जानना चाहता हूँ कि जो आयुष इस्टीट्यूशन है, वह कब से ऑपरेशनल होगा?

डॉ. (प्रो.) महेन्द्र मुंजपरा : माननीय अध्यक्ष जी, आपका आयुष इस्टीट्यूट जल्दी से जल्दी चालू हो, उसके कार्य में हम लोग लगे हुए हैं और जल्दी ही आपको अच्छा मैसेज देंगे।

श्री मितेश पटेल (बकाभाई) : माननीय अध्यक्ष महोदय, भारतीय आयुर्वेद चिकित्सा के समर्थन हेतु आयुष मंत्रालय बनाने के लिए मैं विश्व के सबसे लोकप्रिय नेता यशस्वी प्रधान मंत्री नरेन्द्र मोदी साहब का धन्यवाद और आभार प्रकट करता हूँ। माननीय अध्यक्ष महोदय, मैं माननीय मंत्री जी से जानना चाहता हूँ कि स्वतंत्र रूप से आयुष मंत्रालय बनाने के बाद से आयुष और मंत्रालय के विकास की अभी तक की स्थिति क्या है?

डॉ. (प्रो.) महेन्द्र मुंजपरा : माननीय अध्यक्ष जी, अभी मैंने बताया कि वर्ष 2014 के बाद आयुष का बजटरी एलोकेशन फाइव टाइम्स बढ़ गया है। हमारे आयुष के जो कॉलेजेज हैं, वे वर्ष 2014 में 512 थे। वे भी बढ़ कर 782 हो गए हैं। वे 52.73 परसेंट राइज हुए हैं। ऐसे ही अंडर ग्रेजुएट सीट्स भी 88.90 परसेंट इंक्रीज हुई है। अभी-अभी प्रधान मंत्री मोदी जी ने ग्लोबल सेंटर फॉर ट्रेडिशनल मेडिसिन, जामनगर में डब्ल्यूएचओ का फर्स्ट आउटपोस्ट बनाया है। इसके अलावा हमने नीट और एआईएपीजीईटी एंट्रेस एजाम आयुष सिस्टम में बच्चों के एडमिशन के लिए बनाया है। इसके अलावा आईटीआरए (जामनगर) को इंस्टीट्यूट ऑफ नेशनल इंपोर्टेंस का दर्जा दिया गया है। हमने ग्लोबल आयुष एंड इन्वेस्टमेंट समिट में 9 हजार करोड़ रुपये से ज्यादा का एमओयू किया है। इसके अलावा आयुष मैन्यूफैक्चर इंडस्ट्री भी अभी 18.2 बिलियन डॉलर की बन गई है। आयुष एक्सपोर्ट प्रमोशन काउंसिल की स्थापना की है। आयुष ग्रिड की स्थापना की है। हमने ऐसी काफी चीजें की हैं।

माननीय अध्यक्ष : क्वेश्चन नंबर 124, श्री पी. पी. चौधरी जी – उपस्थित नहीं।

श्री अनुराग शर्मा।

LOK SABHA SECRETARIAT
COMMITTEE ON GOVERNMENT ASSURANCES BRANCH
MEMORANDUM No. 12

Subject: Request for dropping of Assurance given in reply to Unstarred Question No. 1887 dated 09.12.2021 regarding "Scheme for Town Development".

On 09th December, 2021, Dr. Dhal Singh Bisen M.P., addressed an Unstarred Question No. 1887 regarding "Scheme for Town Development" to the Minister of Housing and Urban Affairs. The text of the Question along with the reply of the Minister is given in the Annexure.

2. The reply to the Question was treated as an Assurance by the Committee and required to be implemented by the Ministry of Housing and Urban Affairs within three months from the date of the reply but the Assurance is yet to be implemented.

3. In this regard, the Ministry of Housing and Urban Affairs (Delhi Division) *vide* O.M.No. H-11016/07/2021-AMRUT-IIA dated 31 March, 2023 has stated as under:-

"As per present status of physical progress of the sub-scheme on Local Area Plan-Town Planning Scheme (LAP-TPS), now 14 cities out of 25 have completed the draft report. Out of the remaining 11 cities, 5 cities have completed the preliminary survey and data collection. However, in remaining 6 cities preliminary surveys are still being undertaken/ base map preparations are underway or draft reports are being finalized.

The goal of the sub-scheme is to support the preparation of Local Area Plans and Town Planning Scheme on a pilot basis in States/Cities and build local capacity for undertaking such tasks. Once adequate numbers of planners are trained in these processes, States should be able to replicate this exercise on their own in several of their towns and cities to meet the challenges of planned urban development. Since, this Sub- scheme was introduced on a pilot-basis and for capacity building; fulfillment of the Assurance may take a long time."

4. In view of the above, the Ministry, with the approval of the Hon'ble Minister of State in the Ministry of Housing and Urban Affairs, has requested the Committee to drop the Assurance.

The Committee may consider.

DATED:- 09/11/2023
NEW DELHI

Annexure

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION No. 1887
TO BE ANSWERED ON DECEMBER 9, 2021**

SCHEME FOR TOWN DEVELOPMENT

NO. 1887. DR. DHAL SINGH BISEN :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has formulated any scheme for town development;**
- (b) if so, the details thereof;**
- (c) the number of proposals received from the Government of Madhya Pradesh for town development, district-wise;**
- (d) whether the civic bodies of Seoni Balaghat district of Balaghat Parliamentary Constituency are covered in the town development schemes and if so, the details thereof;**
- (e) the proposals wherein civic bodies in Balaghat have been covered and the details of development work likely to be undertaken there?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) & (b): Yes, Sir. Realizing the significance of planned development in brownfield and green field area, a sub -scheme was launched by Government of India on Formulation of Local Area Plan (LAP) & Town Planning Scheme (TPS) under Atal Mission for Rejuvenation and Urban Transformation (AMRUT).

25 cities across various states have been identified for implementation under the sub-scheme. The sub scheme provides financial assistance of ₹ 2.0 Crore for each city for formulation of Local Area Plan and Town Planning Scheme. The details of 25 cities are given in Annexure.

(c) : Indore is the only city in Madhya Pradesh which has been covered in the sub scheme. State Government of Madhya Pradesh had prepared following 02 Town Development Schemes for Indore city:

(i) Town Development Scheme.

(ii) Local Area Plan (LAP).

(d) & (e) : These civic bodies have not been covered in the said scheme.

ANNEXURE

Annexure mentioned in reply to point (a) & (b) of the Lok Sabha Unstarred Question No.1887 for 09.12.2021

STATUS OF PHYSICAL PROGRESS OF SUB SCHEME OF LAP & TPS

Sl. No	City	Status of LAP TPS Preparation
1	Greater Visakhapatnam	Preliminary surveys and base map completed, draft report under preparation ✓
2	Guwahati	Draft Report is under finalization ✓
3	Rajkot	Draft Report Completed ✓
4	Indore	Draft Report Completed ✓
5	Chennai	Draft Report Completed. ✓
6	Thiruvananthapuram	Preliminary surveys being undertaken ✓
7	Warangal	Draft Report Completed ✓
8	Pune	Draft Report Completed ✓
9	Varanasi	Draft Report is being finalized ✓
10	Jaipur	Preliminary surveys being undertaken. ✓
11	Amritsar	Preliminary surveys completed and base map preparation underway. ✓
12	Patna	Preliminary surveys being undertaken. ✓
13	Faridabad	Draft Report is being finalized ✓
14	Bhubaneswar	Draft Report completed ✓
15	Shimla	Preliminary survey and data collection underway. ✓
16	New Kolkata	Draft Report is being finalized ✓
17	Dehradun	Preliminary surveys being undertaken. ✓
18	Aizawl	Preliminary surveys and base map completed, draft report under preparation ✓
19	Gangtok	Draft Report is being finalized ✓
20	Imphal	Preliminary surveys and data collection being undertaken. ✓
21	Bengaluru	Draft Report is being finalized ✓
22	Panaji	Preliminary surveys being undertaken. ✓
23	Srinagar	Preliminary surveys being undertaken. ✓
24	Raipur	Preliminary surveys and data collection being undertaken. ✓
25	Ranchi	Preliminary surveys being undertaken. ✓

**LOK SABHA SECRETARIAT
COMMITTEE ON GOVERNMENT ASSURANCES BRANCH**

MEMORANDUM No. 14

Subject: Request for dropping of Assurances given in replies to:-

- (i) Unstarred Question No. 1583 dated 19 December, 2018 regarding "Konkan Railway Corporation Limited" (Annexure-I).
- (ii) Unstarred Question No. 1641 dated 13 February, 2019 regarding "Expansion plan for Konkan Railway" (Annexure-II).

The above mentioned Questions were addressed by Shri Dharmendra Yadav, Shri M. Ramachandran and Various M.Ps., to the Minister of Railways. The contents of the Questions along with the replies of the Ministers are given in Annexures I and II.

2. The replies to the Questions were treated as Assurances and required to be implemented by the Ministry within three months of the date of the reply but the Assurances are yet to be implemented.

3. In this regard, the Ministry of Railways *vide* O.M. No. 2019/PL/24/LS/1 Pt. dated 13 April, 2023 has stated as under.

"Konkan Railway Corporation Limited has submitted that the project cost has escalated to Rs. 5204 crore from Rs. 4319 crore and the ROR has fallen from 12.43% to 2.95%. Reduction in ROR is mainly due to increase in project cost and non-materialization of traffic from Jaigad Prot to KRCL line.

In the present scenario the proposal of KRCL has been dropped with the approval of Competent Authority."

4. In view of above, the Ministry with the approval of the Minister of State in the Ministry of Railways has requested the Committee to drop the above mentioned two Assurances.

The Committee may consider.

NEW DELHI

DATED: 09/11/2023

Annexure - I

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

LOK SABHA
UNSTARRED QUESTION NO.1583
TO BE ANSWERED ON 19.12.2018

KONKAN RAILWAY CORPORATION LIMITED

†1583. SHRI DHARMENDRA YADAV:
SHRI VINAYAK BHAURAO RAUT:
SHRI ADHALRAO PATIL SHIVAJIRAO:
SHRI ANANDRAO ADSUL:
DR. SHRIKANT EKNATH SHINDE:
SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Konkan Railway Corporation Limited's (KRCL) plan to augment and enhance line capacity of its 736 km route connecting Maharashtra, Goa, Karnataka and parts of Kerala is under scanner and if so, the reasons therefor;
- (b) whether the works were not progressing at the envisaged pace and as per the Government's schedule and if so, the details thereof and the reasons therefor;
- (c) whether Railway Board has prepared progress report of the project and if so, the findings thereof;
- (d) whether there is any proposal to take help of the National Geophysical Research Institute and the Ministry of Science and Technology to resolve issues faced in the foundation works; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

- (a) Konkan Railway's proposal for Capacity Augmentation by adding 141 km track doubling and 18 additional new stations has been cleared by NITI Aayog and Expanded Board for Railways. The proposal has been sent to Cabinet Committee on Economic Affairs (CCEA) for approval.

(b)&(c) The works of Capacity Augmentation of Konkan Railway route will commence on receipt of statutory approvals for the project.

(d) Konkan Railway Corporation Ltd. has entered into a Memorandum of Understanding (MoU) with National Geophysical Research Institute, an arm of the Council of Scientific and Industrial Research, under the Ministry of Science & Technology, Government of India. However, this MoU is not related to the capacity augmentation proposal of KRCL.

(e) The MoU was signed with an objective to bring about speedy and accurate acquisition of geological information from surface to around 400 metres depth by heli-borne geophysical surveys in prospective tunnel projects undertaken by KRCL. With this collaboration, KRCL aims to propagate the technologies and prowess now available in India in meeting the challenges posed by uncertain geological conditions plaguing tunneling in mountains and hilly terrain.

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1641
TO BE ANSWERED ON 13.02.2019**

EXPANSION PLAN FOR KONKAN RAILWAYS

1641. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) the present status of the expansion plan for Konkan Railway Line;
- (b) whether the proposal of Konkan Railway Corporation in this regard has been considered by the Government and taken any decision; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

- (a) Capacity expansion is a continuous process and various works for capacity expansion in progress are doubling of track from Roha to Veer, route electrification, eleven new crossing stations and eight additional loop lines in the existing stations.
- (b) & (c) Konkan Railway's proposal for capacity augmentation by adding 141 km track doubling and 18 additional new stations is under consideration.

LOK SABHA SECRETARIAT
COMMITTEE ON GOVERNMENT ASSURANCES BRANCH
MEMORANDUM No. 16

Subject: Request for dropping of Assurance given in reply to Unstarred Question No. 78 dated 07.12.2022 regarding "Mining of Mineral Sand".

On 07 December, 2022, Shri N.K. Premachandran, M.P., addressed an Unstarred Question No. 78 regarding "Mining of Mineral Sand" to the Prime Minister. The text of the Question alongwith the reply is given in the Annexure.

2. The reply to the Question was treated as an Assurance by the Committee and required to be implemented by the Department of Atomic Energy within three months from the date of reply but the Assurance is yet to be implemented.

3. In this regard, the Department of Atomic Energy vide O.M. No. 1/1(15)/2023-PSU/11089 dated 21 August, 2023 has stated as under:-

"Ministry of Mines vide O.M. dated 10.07.2023 has informed that the proposal regarding amendment to MMDR Act, 1957 for removal of Beach Sand Minerals from the list of Atomic Minerals has been dropped with due approval of Hon'ble Minister of Mines. Therefore, amending the schedule of minerals for the purpose of giving permission to the private sector does not arise. In view of the above development, treatment of reply of the Department to part (g) and (h) of the said question may not be considered as an Assurance."

4. In view of the above, the Department, with the approval of the Minister of State (Prime Minister's Office), has requested the Committee to drop the Assurance.

The Committee may consider.

Dated:- 09/11/2023

New Delhi

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 78
TO BE ANSWERED ON 07.12.2022

MINING OF MINERAL SAND

78. Shri N.K. PREMACHANDRAN

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government proposes to give permission to the private sector for mining of mineral sand containing radioactive elements in the coastal region;
- (b) if so, the details thereof;
- (c) whether the Government proposes to liberalize the security policy of our country by rescheduling the minerals for the purpose of giving mining permission to the private sector for the mining of mineral sand in the coastal area containing the radioactive elements;
- (d) if so the details thereof and the reasons therefor;
- (e) whether the Government proposes to take over the right vested with the State Governments with respect to giving licenses to mining of minerals;
- (f) if so, the details of action taken thereon;
- (g) whether the Government examined the action of Mining Department regarding rescheduling of minerals for the purpose of giving permission to the private sector; and
- (h) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

-
- (a) Ministry of Mines has invited comments/suggestions of the stakeholders to viz., Central Government Ministries/ Departments, State Governments
 - (d) and Union Territories, mining industry stake holders, industry associations, general public and other persons and entities concerned on the proposal to remove certain atomic minerals including beach and sand minerals in Part B of the First Schedule of the Mines and Minerals (Regulation & Development) [MMDR] Act, 1957. Some of the minerals

are technology and energy critical (elements) having uses in space industry, electronics, information technology and communications, energy sector, electric batteries and the nuclear industry, and are critical in net zero emission commitment of India. Country is dependent on imports for most of these important commodities. These minerals have high economic importance and considerable supply risk to geo-political uncertainties.

- (e) No sir,
- &
- (f)

- (g) Department of Atomic Energy has communicated to Ministry of Mines & Beach Sand Minerals (BSM) are economic heavy minerals found in the teri or beach sands, which include ilmenite, rutile, leucosene, garnet, monazite, zircon and sillimanite. Of these, Monazite (mineral of Thorium and Uranium, which are radioactive in nature and have been notified as a 'prescribed substance' under the Atomic Energy Act, 1962) has strategic applications. BSM is listed under Part B (Atomic Minerals) of the First Schedule of MMDR Act, 1957. Hence, the said minerals need not be removed/re-scheduled from the list of Atomic Minerals and to continue to be in Part-B of the First Schedule. The proposal for amendment to MMDR Act, 1957 is yet to be finalized.
 - (h)
-

MINUTES

**COMMITTEE ON GOVERNMENT ASSURANCES
(2023-2024)
(SEVENTEENTH LOK SABHA)
SECOND SITTING
(17.11.2023)**

The Committee sat from 1100 hours to 1200 hours in Committee Room 'C', PHA, New Delhi.

PRESENT

Shri Rajendra Agrawal - **Chairperson**

MEMBERS

2. Shri Ramesh Chander Kaushik
3. Shri Kaushalendra Kumar
4. Shri Khagen Murmu
5. Prof. Sougata Ray
6. Shri Chandra Sekhar Sahu

SECRETARIAT

1. Shri J.M. Baisakh - Joint Secretary
2. Shri M.C. Gupta - Deputy Secretary
3. Smt. Vineeta Sachdeva - Under Secretary
4. Shri Sanjeev Kumar Gulati - Under Secretary

XXXXX	XXXXX	XXXXX	XXXXX
XXXXX	XXXXX	XXXXX	XXXXX
XXXXX	XXXXX	XXXXX	XXXXX
XXXXX	XXXXX	XXXXX	XXXXX

At the outset, the Chairperson welcomed the Members to the sitting of the Committee and apprised them that the sitting has been convened to (i) consider 15 Memoranda containing requests received from various Ministries/Departments for dropping of 20 pending Assurances and (ii) take oral evidence of the representatives of the Ministry of Women and Child Development regarding pending Assurances.

2. Thereafter, the Committee took up 15 Memoranda (Memorandum Nos. 2 to 16) containing 20 Assurances for consideration regarding dropping or otherwise of the relevant Assurances. After consideration of a few Memoranda, the Committee authorized Hon'ble Chairperson to decide the dropping or otherwise of the remaining Memoranda. The Chairperson subsequently decided to drop 11 Assurances as per details given in Annexure-I and to pursue the remaining 09 Assurances as per details given in Annexure-II* for implementation by the Ministries/Departments concerned.

3.	XXXXX	XXXXX	XXXXX	XXXXX
4.	XXXXX	XXXXX	XXXXX	XXXXX
5.	XXXXX	XXXXX	XXXXX	XXXXX
6.	XXXXX	XXXXX	XXXXX	XXXXX
7.	XXXXX	XXXXX	XXXXX	XXXXX

The Committee then adjourned.

* Not related to this Report.

Annexure-I

Statement showing Assurances dropped by the Committee on Government Assurances (2023-2024) at their sitting held on 17.11.2023.

Sl. No.	Memo No.	Question/Discussion References	Ministry/Department	Brief Subject
1.	2	(i) SQ No. 83 dated 08.02.2022 (ii) SQ No. 99 dated 08.02.2022 (iii) USQ No. 3038 dated 22.03.2022	Cooperation	(i) Multi-State Cooperative Societies (ii) Multi-Purpose Cooperative Societies (iii) Winding Up of Multi State Cooperatives
2.	4	USQ No. 1218 dated 14.12.2022	Electronics and Information Technology	Protection of Personal Data
3.	5	USQ No. 3864 dated 21.12.2021	Social Justice and Empowerment (Department of Social Justice and Empowerment)	SC/ST Scholarships
4.	7	USQ No. 1938 dated 19.12.2022	Finance (Department of Economic Affairs)	Crypto Currency and Virtual Digital Assets
5.	8	SQ No. 123 dated 10.02.2023 (Supplementary by Shri Tapir Gao, M.P.)	AYUSH	Setting Up of AYUSH Centres – Hospitals
6.	12	USQ No. 1887 dated 09.12.2021	Housing and Urban Affairs	Scheme for Town Development
7.	14	(i) USQ No. 1583 dated 19.12.2018 (ii) USQ No. 1641 dated 13.02.2019	Railways	(i) Konkan Railway Corporation Limited (ii) Expansion Plan for Konkan Railways
8.	16	USQ No. 78 dated 07.12.2022	Atomic Energy	Mining of Mineral Sand

MINUTES
COMMITTEE ON GOVERNMENT ASSURANCES
(2023-2024)
(SEVENTEENTH LOK SABHA)
THIRD SITTING
(14.12.2023)

The Committee sat from 1500 hours to 1545 hours in Room No. 216, (Chairperson's Chamber), 'B' Block, EPHA, New Delhi.

PRESENT

Shri Rajendra Agrawal - Chairperson

Members

2. Shri Nihal Chand Chauhan
3. Shri Kishan Kapoor
4. Shri Ramesh Chander Kaushik
5. Shri Khagen Murmu
6. Shri Santosh Pandey
7. Shri M.K. Raghavan
8. Shri Chandra Sekhar Sahu

Secretariat

- | | | | |
|----|---------------------------|---|------------------|
| 1. | Shri J.M. Baisakh | - | Joint Secretary |
| 2. | Dr. (Smt.) Sagarika Dash | - | Director |
| 3. | Shri M.C. Gupta | - | Deputy Secretary |
| 4. | Smt. Vineeta Sachdeva | - | Under Secretary |
| 5. | Shri Sanjeev Kumar Gulati | - | Under Secretary |

At the outset, the Chairperson welcomed the Members to the sitting of the Committee and apprised them regarding the day's agenda. Thereafter, the Committee considered and adopted the following Seven (07) draft Reports without any amendments:-

- (i) Draft Ninety-First Report (17th Lok Sabha) regarding 'Review of Pending Assurances Pertaining to the Ministry of Social Justice and Empowerment (Department of Social Justice and Empowerment)';
- (ii) Draft Ninety-Second Report (17th Lok Sabha) regarding 'Review of Pending Assurances Pertaining to the Ministry of Education (Department of Higher Education)';
- (iii) Draft Ninety-Third Report (17th Lok Sabha) regarding 'Requests for Dropping of Assurances (Acceded to)'; and

- (iv) Draft Ninety-Fourth Report (17th Lok Sabha) regarding 'Requests for Dropping of Assurances (Not Acceded to)';
 - (v) Draft Ninety-Fifth Report (17th Lok Sabha) regarding 'Review of Pending Assurances Pertaining to the Ministry of Railways';
 - (vi) Draft Ninety-Sixth Report (17th Lok Sabha) regarding 'Requests for Dropping of Assurances (Acceded to)'; and
 - (vii) Draft Ninety-Seventh Report (17th Lok Sabha) regarding 'Requests for Dropping of Assurances (Not Acceded to)';
2. The Committee also authorized the Chairperson to present the Reports during the ongoing Session.

The Committee then adjourned.